

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :17-11-2022

| Date : 17.11.2022 | | | | | | | | | | |
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| S.L.No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Other Document | Dealing Section | Seat |
| 1 | 102012/2022 | 17.11.2022 | WA-1129/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-10-19 | | | (Seat No -) |
| 2 | 102013/2022 | 17.11.2022 | WA-349/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-10-19 | | WRIT APPEAL | (Seat No - 1) |
| 3 | 102014/2022 | 17.11.2022 | WA-916/2021 | S K BEHERA | GENERAL | | Order Dtd. 2022-10-20 | | M.J.C . | (Seat No - 1) |
| 4 | 102015/2022 | 17.11.2022 | WA-243/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-09-28 | | WRIT APPEAL | (Seat No - 1) |
| 5 | 102016/2022 | 17.11.2022 | WA-680/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-09-24 | | | (Seat No - 1) |
| 6 | 102017/2022 | 17.11.2022 | WA-242/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-10-12 | | WRIT APPEAL | (Seat No - 1) |

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| 7 | 102018/2022 | 17.11.2022 | WA-903/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-09-19 | | | (Seat No - 1) |
| 8 | 102019/2022 | 17.11.2022 | LAA-117/2018 | S K BEHERA | GENERAL | | Order Dtd. 2022-09-02 | | | (Seat No - 1) |
| 9 | 102020/2022 | 17.11.2022 | LAA-112/2010 | S K BEHERA | GENERAL | | Order Dtd. 2022-09-05 | | | (Seat No - 1) |
| 10 | 102021/2022 | 17.11.2022 | LAA-46/2017 | S K BEHERA | GENERAL | | Order Dtd. 2022-10-14 | | | (Seat No - 1) |
| 11 | 102022/2022 | 17.11.2022 | LAA-97/2009 | S K BEHERA | GENERAL | | Order Dtd. 2022-10-20 | | | (Seat No - 1) |
| 12 | 102023/2022 | 17.11.2022 | WA-107/2016 | S K BEHERA | GENERAL | | Order Dtd. 2022-09-29 | | | (Seat No - 1) |
| 13 | 102024/2022 | 17.11.2022 | WA-144/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-09-24 | | WRIT APPEAL | (Seat No - 1) |
| 14 | 102025/2022 | 17.11.2022 | WA-1290/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-10-11 | | | (Seat No - 1) |
| 15 | 102026/2022 | 17.11.2022 | WA-314/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-10-20 | | WRIT APPEAL | (Seat No - 1) |

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| 16 | 102027/2022 | 17.11.2022 | WP (C) - 16860 /2022 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-07-11 | | | (S ea t No - 1) |
| 17 | 102028/2022 | 17.11.2022 | WP (C) - 18860 /2022 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-11-14 | | | (S ea t No - 1) |
| 18 | 102029/2022 | 17.11.2022 | WP (C) - 18840 /2022 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-11-14 | | | (S ea t No - 1) |
| 19 | 102030/2022 | 17.11.2022 | WP (C) - 29856 /2022 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-11-14 | | | (S ea t No - 1) |
| 20 | 102031/2022 | 17.11.2022 | WP (C) - 38088 /2021 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-11-11 | | | (S ea t No - 1) |
| 21 | 102032/2022 | 17.11.2022 | WP (C) - 29911 /2022 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-11-14 | | | (S ea t No - 1) |
| 22 | 102033/2022 | 17.11.2022 | WP (C) - 29128 /2022 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-11-15 | | WRIT BRANC H-3 | (S ea t No - 12) |
| 23 | 102034/2022 | 17.11.2022 | WP (C) - 29130 /2022 | S K BEHERA | GEN ERA L | | Order Dtd. 2022-11-15 | | WRIT BRANC H-3 | (S ea t No - 12) |
| 24 | 102035/2022 | 17.11.2022 | CRLMP - | M. K. SWAIN | C.O . | COUR T | Order Dtd. 2022-11-15 | | WRIT BRANC | (S ea |

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| | 2 | | 317/2014 | | | NO. 3 OLD | | | H-6 | t No - 36) |
| 25 | 102036/2022 | 17.11.2022 | WP (C) - 29132/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-11-15 | | WRIT BRANCH-3 | (Seat No - 12) |
| 26 | 102037/2022 | 17.11.2022 | WP (C) - 12731/2006 | H GENA | GENERAL | | Order Dtd. 2009-03-05 | | WRIT BRANCH-2 | (Seat No - 34) |
| 27 | 102038/2022 | 17.11.2022 | BLAPL - 4903/2022 | N PANDA | GENERAL | | Order Dtd. 2022-09-23 | | | (Seat No - 34) |
| 28 | 102039/2022 | 17.11.2022 | BLAPL - 4903/2022 | N PANDA | GENERAL | | Order Dtd. 2022-09-23 | | | (Seat No - 34) |
| 29 | 102040/2022 | 17.11.2022 | CRLMC - 2928/2012 | P K MOHANTY | GENERAL | | Annexure | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 3) |
| 30 | 102041/2022 | 17.11.2022 | WPC (OAC) - 2837/2013 | M K MOHANTY | GENERAL | | Order Dtd. 2022-03-04 | | | (Seat No - 3) |
| 31 | 102042/2022 | 17.11.2022 | WPC (OAC) - 3121/2013 | C R NAYAK | GENERAL | | Order Dtd. 2022-09-26 | | | (Seat No - 3) |
| 32 | 102043/2022 | 17.11.2022 | WP (C) - | B DAS | GENERAL | | Order Dtd. 2022-11-03 | | | (Seat |

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| | 2 | | 28431 /2022 | | L | | | | | t No - 3) |
| 3 3 | 10204 4/202 2 | 17.11. 2022 | WP (C) - 10115 /2020 | R. K. BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-11 | | | (S ea t No - 3) |
| 3 4 | 10204 5/202 2 | 17.11. 2022 | CRLMP - 317/2 014 | M. K. SWAIN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-12-13 | | WRIT BRANC H-6 | (S ea t No - 36) |
| 3 5 | 10204 6/202 2 | 17.11. 2022 | WPCRL - 837/2 013 | M. K. SWAIN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-12-13 | | WRIT BRANC H-6 | (S ea t No - 36) |
| 3 6 | 10204 7/202 2 | 17.11. 2022 | CRLMP - 126/2 014 | M. K. SWAIN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-12-13 | | WRIT BRANC H-4 | (S ea t No - 46) |
| 3 7 | 10204 8/202 2 | 17.11. 2022 | CRLMP - 162/2 014 | M. K. SWAIN | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-12-13 | | WRIT BRANC H-4 | (S ea t No - 46) |
| 3 8 | 10204 9/202 2 | 17.11. 2022 | CRLMC - 3341/ 2014 | M. K. SWAIN | C.O . | COUR T NO. 11 | Order Dtd. 2022-12-13 | | | (S ea t No - 46) |
| 3 9 | 10205 0/202 2 | 17.11. 2022 | CRLMC - 3672/ 2014 | M. K. SWAIN | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-12-13 | | CRIMI NAL MISC- 3 (CRL .MIS) | (S ea t No - 14) |
| 4 | 10205 | 17.11. | CRLMC | ROHIT | C.O | CHIE | Order Dtd. 2022-12-13 | | CRIMI | (S |

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| 0 | 1/2022 | 2022 | - 6336/2014 | KUMAR MAHABH OI | . | F JUSTICE'S COURT | | | NAL MISC-3 (CRL.MIS) | ea t No - 18) |
| 41 | 102052/2022 | 17.11.2022 | CRLMP - 1021/2014 | ROHIT KUMAR MAHABH OI | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-12-13 | | WRIT BRANC H-6 | (S ea t No - 35) |
| 42 | 102053/2022 | 17.11.2022 | CRLMP - 982/2014 | P C DAS | GEN ERA L | | Order Dtd. 2015-10-14 | CERTI FIED COPY OF THE CHEQU E | WRIT BRANC H-6 | (S ea t No - 36) |
| 43 | 102054/2022 | 17.11.2022 | WA- 266/2017 | R K BARIK | GEN ERA L | | Order Dtd. 2022-10-12 | | | (S ea t No - 36) |
| 44 | 102055/2022 | 17.11.2022 | ABLAP L- 11243/2019 | P K MOHANT Y | GEN ERA L | | Order Dtd. 2022-07-20 | | | (S ea t No - 36) |
| 45 | 102056/2022 | 17.11.2022 | WP (C) - 28433/2022 | B DAS | GEN ERA L | | Order Dtd. 2022-11-03 | | | (S ea t No - 36) |
| 46 | 102057/2022 | 17.11.2022 | WP (C) - 28429/2022 | B DAS | GEN ERA L | | Order Dtd. 2022-11-03 | | | (S ea t No - 36) |
| 47 | 102058/2022 | 17.11.2022 | WP (C) - 5688/2004 | S K MOHANT Y | GEN ERA L | | Order Dtd. 2011-08-08 Petition, Annexure, | | WRIT BRANC H-2 | (S ea t No - -) |

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| 48 | 102059/2022 | 17.11.2022 | WP(C) - 18168/2020 | S K MOHANTY | GENERAL | | Order Dtd. 2020-08-10Petition,Annexure, | | WRIT BRANCH-6 | (Seat No - 24) |
| 49 | 102060/2022 | 17.11.2022 | ABLAP L- 13712/2022 | B. PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2022-11-14 | | | (Seat No - 24) |
| 50 | 102061/2022 | 17.11.2022 | WP(C) - 5374/2020 | P K MISHRA | GENERAL | | Entire Order | | WRIT BRANCH-3 | (Seat No - 28) |
| 51 | 102062/2022 | 17.11.2022 | ABLAP L- 13965/2022 | ASHUTOSH MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2022-11-01 | | | (Seat No - 28) |
| 52 | 102063/2022 | 17.11.2022 | ABLAP L- 7130/2021 | A DAS | GENERAL | | Order Dtd. 2022-07-20 | | | (Seat No - 28) |
| 53 | 102064/2022 | 17.11.2022 | ABLAP L- 14036/2022 | ASHUTOSH MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2022-11-02 | | | (Seat No - 28) |
| 54 | 102065/2022 | 17.11.2022 | RPFAM - 186/2022 | P R SWAIN | GENERAL | | Order Dtd. 2022-10-31Petition,Annexure, | | | (Seat No - 28) |
| 55 | 102066/2022 | 17.11.2022 | RPFAM - 15/20 | P R SWAIN | GENERAL | | Order Dtd. 2022-10-31Petition,Annexure, | | | (Seat No - 28) |

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| | | | 20 | | | | | | | No - 28) |
| 5 6 | 10206 7/202 2 | 17.11. 2022 | ABLAP L- 14038 /2022 | ASHUTO SH MOHANT Y | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-02 | | | (S ea t No - 28) |
| 5 7 | 10206 8/202 2 | 17.11. 2022 | ABLAP L- 14039 /2022 | ASHUTO SH MOHANT Y | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-02 | | | (S ea t No - 28) |
| 5 8 | 10206 9/202 2 | 17.11. 2022 | CONTC - 3104/ 2022 | R C MALLIC K | GEN ERA L | | Order Dtd. 2022-09-22 | | | (S ea t No - 28) |
| 5 9 | 10207 0/202 2 | 17.11. 2022 | ABLAP L- 14276 /2022 | P. K. MISHRA | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-15 | | | (S ea t No - 28) |
| 6 0 | 10207 1/202 2 | 17.11. 2022 | ABLAP L- 13849 /2022 | PRADEE P KUMAR PANDA | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-15 | | | (S ea t No - 28) |
| 6 1 | 10207 2/202 2 | 17.11. 2022 | ABLAP L- 13887 /2022 | D. SAHOO | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-15 | | | (S ea t No - 28) |
| 6 2 | 10207 3/202 2 | 17.11. 2022 | WP (C) - 30666 /2022 | MANAS PATI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 28) |

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| 63 | 102074/2022 | 17.11.2022 | WP (C) - 29267/2022 | R K BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 28) |
| 64 | 102075/2022 | 17.11.2022 | WP (C) - 30536/2022 | MANAS PATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 28) |
| 65 | 102076/2022 | 17.11.2022 | WP (C) - 30538/2022 | MANAS PATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 28) |
| 66 | 102077/2022 | 17.11.2022 | WP (C) - 28717/2022 | S K DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 28) |
| 67 | 102078/2022 | 17.11.2022 | WP (C) - 30537/2022 | MANAS PATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 28) |
| 68 | 102079/2022 | 17.11.2022 | WP (C) - 20402/2022 | R K DEHURY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | WRIT BRANCH (DIVISION BENCH -3) | (Seat No - 118) |
| 69 | 102080/2022 | 17.11.2022 | CONTC - 2794/2022 | MR. SOUBHAGYA CHANDRA DEV DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 118) |
| 70 | 102081/2022 | 17.11.2022 | CONTC - 4584/2022 | S SAMAL | C.O. | COURT NO. 3 | Order Dtd. 2022-11-14 | | | (Seat No |

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| 7 1 | 10208 2/202 2 | 17.11. 2022 | CONTC - 2792/ 2022 | MR. SOUBHA GYA CHANDR A DEV DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 8) |
| 7 2 | 10208 3/202 2 | 17.11. 2022 | WP (C) - 29608 /2022 | S SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 8) |
| 7 3 | 10208 4/202 2 | 17.11. 2022 | CONTC - 2793/ 2022 | MR. SOUBHA GYA CHANDR A DEV DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 8) |
| 7 4 | 10208 5/202 2 | 17.11. 2022 | WP (C) - 29603 /2022 | S SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 8) |
| 7 5 | 10208 6/202 2 | 17.11. 2022 | WP (C) - 29612 /2022 | S SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 8) |
| 7 6 | 10208 7/202 2 | 17.11. 2022 | WP (C) - 29657 /2022 | S SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 8) |
| 7 7 | 10208 8/202 2 | 17.11. 2022 | WP (C) - 29655 /2022 | S SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 8) |
| 7 | 10208 | 17.11. | WP (C) | S | C.O | COUR | Order Dtd. 2022-11-15 | | | (S |

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| 8 | 9/2022 | 2022 | - 29625 /2022 | SAMAL | . | T NO. 3 OLD | | | | ea t No - 11 8) |
| 7 9 | 10209 0/2022 | 17.11. 2022 | WPCRL - 147/2 022 | P. K. LENKA | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 11 8) |
| 8 0 | 10209 1/2022 | 17.11. 2022 | WPCRL - 147/2 022 | RABI SAMAL | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 11 8) |
| 8 1 | 10209 2/2022 | 17.11. 2022 | WP (C) - 29034 /2022 | D B RATH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 11 8) |
| 8 2 | 10209 3/2022 | 17.11. 2022 | WP (C) - 29035 /2022 | D B RATH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 11 8) |
| 8 3 | 10209 4/2022 | 17.11. 2022 | WP (C) - 24101 /2022 | SARITA PANDA | C.O . | COUR T NO. 1 | Order Dtd. 2022-09-27 | | | (S ea t No - 11 8) |
| 8 4 | 10209 5/2022 | 17.11. 2022 | WP (C) - 29551 /2022 | BIJAY KUMAR DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 11 8) |
| 8 5 | 10209 6/2022 | 17.11. 2022 | WP (C) - 30682 /2022 | PRASAN T KUMAR JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 11 8) |

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| | | | | | | | | | | 118) |
| 86 | 102097/2022 | 17.11.2022 | CONTC - 6697/2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 118) |
| 87 | 102098/2022 | 17.11.2022 | CONTC - 6690/2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 118) |
| 88 | 102099/2022 | 17.11.2022 | WP (C) - 29882/2022 | AMRESH MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 118) |
| 89 | 102100/2022 | 17.11.2022 | CONTC - 6691/2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 118) |
| 90 | 102101/2022 | 17.11.2022 | WP (C) - 29877/2022 | AMRESH MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 118) |
| 91 | 102102/2022 | 17.11.2022 | CONTC - 6692/2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 118) |
| 92 | 102103/2022 | 17.11.2022 | CONTC - 6693/2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 118) |
| 93 | 102104/2022 | 17.11.2022 | WP (C) - | AMRESH MOHANTY | C.O. | COURT | Order Dtd. 2022-11-16 | | | (Seat |

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| | 2 | | 29879 /2022 | Y | | NO. 3 OLD | | | | t No - 11 8) |
| 9 4 | 10210 5/202 2 | 17.11. 2022 | MACA- 981/2 013 | D P MISHRA | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 11 8) |
| 9 5 | 10210 6/202 2 | 17.11. 2022 | MACA- 980/2 013 | D P MISHRA | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 11 8) |
| 9 6 | 10210 7/202 2 | 17.11. 2022 | CONTC - 6617/ 2022 | PRAVAT BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-11 | | | (S ea t No - 11 8) |
| 9 7 | 10210 8/202 2 | 17.11. 2022 | WP (C) - 30133 /2022 | M R BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 8) |
| 9 8 | 10210 9/202 2 | 17.11. 2022 | WP (C) - 29857 /2022 | AMRESH MOHANT Y | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 11 8) |
| 9 9 | 10211 0/202 2 | 17.11. 2022 | WP (C) - 27102 /2022 | J D MUDULI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 8) |
| 1 0 0 | 10211 1/202 2 | 17.11. 2022 | WP (C) - 29885 /2022 | AMRESH MOHANT Y | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 11 |

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| 101 | 102112/2022 | 17.11.2022 | WP (C) - 28776/2022 | B MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-14 | | | (Seat No - 118) |
| 102 | 102113/2022 | 17.11.2022 | WP (C) - 37313/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-11 | | | (Seat No - 118) |
| 103 | 102114/2022 | 17.11.2022 | CONTC - 3464/2022 | G C JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 118) |
| 104 | 102115/2022 | 17.11.2022 | WP (C) - 29887/2022 | AMRESH MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 118) |
| 105 | 102116/2022 | 17.11.2022 | WP (C) - 29764/2022 | D K NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-14 | | WRIT BRANCH-1 | (Seat No - 4) |
| 106 | 102117/2022 | 17.11.2022 | WP (C) - 29759/2022 | D K NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-14 | | WRIT BRANCH-1 | (Seat No - 4) |
| 107 | 102118/2022 | 17.11.2022 | FAO-331/2022 | S K SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-11-14 | | | (Seat No - 4) |
| 108 | 102119/2022 | 17.11.2022 | FAO-331/2022 | S K SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-11-14 | | | (Seat No - 4) |

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| 109 | 102120/2022 | 17.11.2022 | WP (C) - 29889/2022 | AMRESH MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 4) |
| 110 | 102121/2022 | 17.11.2022 | WP (C) - 15414/2022 | SHIBASISH PANI | C.O. | COURT NO. 1 | Order Dtd. 2022-11-16 | | | (Seat No - 4) |
| 111 | 102122/2022 | 17.11.2022 | ABLAP L- 6082/2020 | UDAY KUMAR | GENERAL | | Order Dtd. 2020-12-02 | | | (Seat No - 4) |
| 112 | 102123/2022 | 17.11.2022 | FAO- 310/2022 | SARAT SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2022-11-14 | | | (Seat No - 4) |
| 113 | 102124/2022 | 17.11.2022 | FAO- 310/2022 | SARAT SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2022-11-14 | | | (Seat No - 4) |
| 114 | 102125/2022 | 17.11.2022 | MACA- 618/2019 | P K BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-14 | | | (Seat No - 4) |
| 115 | 102126/2022 | 17.11.2022 | MACA- 618/2019 | B MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-14 | | | (Seat No - 4) |
| 116 | 102127/2022 | 17.11.2022 | MACA- 525/2016 | S K SINGH | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | | (Seat No - 4) |
| 117 | 102128/2022 | 17.11.2022 | MACA- 525/2016 | S K SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | | (Seat No - 4) |

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| 1 1 8 | 10212 9/202 2 | 17.11. 2022 | FAO- 434/2 022 | S SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 1 9 | 10213 0/202 2 | 17.11. 2022 | FAO- 434/2 022 | P K MOHANT Y | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 2 0 | 10213 1/202 2 | 17.11. 2022 | FAO- 433/2 022 | K P BEHERA | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 2 1 | 10213 2/202 2 | 17.11. 2022 | FAO- 433/2 022 | S SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 2 2 | 10213 3/202 2 | 17.11. 2022 | BLAPL - 9695/ 2022 | PRAKAS H KUMAR JENA | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 4) |
| 1 2 3 | 10213 4/202 2 | 17.11. 2022 | FAO- 432/2 022 | S SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 2 4 | 10213 5/202 2 | 17.11. 2022 | BLAPL - 9694/ 2022 | PRAKAS H KUMAR JENA | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 4) |
| 1 2 5 | 10213 6/202 2 | 17.11. 2022 | FAO- 432/2 022 | R R DAS | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 2 6 | 10213 7/202 2 | 17.11. 2022 | BLAPL - 10449 /2022 | R. K. MALLIK K | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No |

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| 1 2 7 | 10213 8/202 2 | 17.11. 2022 | BLAPL - 10439 /2022 | S. BISWAL | C.O . | COUR T NO. 17 | Order Dtd. 2022-12-15 | | | (S ea t No - 4) |
| 1 2 8 | 10213 9/202 2 | 17.11. 2022 | FAO- 431/2 022 | T K NAYAK | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 2 9 | 10214 0/202 2 | 17.11. 2022 | BLAPL - 10399 /2022 | S. BISWAL | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 3 0 | 10214 1/202 2 | 17.11. 2022 | FAO- 431/2 022 | S SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 3 1 | 10214 2/202 2 | 17.11. 2022 | BLAPL - 10378 /2022 | R. K. MANGAR AJ | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 3 2 | 10214 3/202 2 | 17.11. 2022 | FAO- 396/2 022 | N C SINHA | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 3 3 | 10214 4/202 2 | 17.11. 2022 | FAO- 396/2 022 | SARAT SWAIN | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-14 | | | (S ea t No - 4) |
| 1 3 4 | 10214 5/202 2 | 17.11. 2022 | BLAPL - 10208 /2022 | B. P. MISHRA | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 4) |
| 1 3 5 | 10214 6/202 2 | 17.11. 2022 | FAO- 492/2 003 | P C MOHANT Y | C.O . | COUR T NO. | Order Dtd. 2022-11-14 | | MISC. APPEA L | (S ea t |

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| | | | | | | 1 | | | SEC. | No-5) |
| 136 | 102147/2022 | 17.11.2022 | BLAPL - 10032/2022 | G. JAYASINGH | C.O. | COURT NO. 17 | Order Dtd. 2022-11-16 | | | (Seat No-5) |
| 137 | 102148/2022 | 17.11.2022 | BLAPL - 9771/2022 | LAXMIDHAR MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2022-11-15 | | CRIMINAL MISC-1 (BAIL-1) | (Seat No-3) |
| 138 | 102149/2022 | 17.11.2022 | BLAPL - 9679/2022 | H. K. PATRA | C.O. | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No-3) |
| 139 | 102150/2022 | 17.11.2022 | BLAPL - 9668/2022 | PRADIPTA KUMAR MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No-3) |
| 140 | 102151/2022 | 17.11.2022 | CONTC (CPC) - 468/2017 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2022-11-15 | | | (Seat No-3) |
| 141 | 102152/2022 | 17.11.2022 | BLAPL - 9661/2022 | ASHUTOSH MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2022-11-16 | | | (Seat No-3) |
| 142 | 102153/2022 | 17.11.2022 | WP (C) - 10341/2005 | J K PADHI | GENERAL | | Order Dtd. 2005-09-23 | | WRIT BRANCH-6 | (Seat No-16) |
| 143 | 102154/2022 | 17.11.2022 | BLAPL - 9497/2022 | JADUNATH PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No-16) |

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| 144 | 102155/2022 | 17.11.2022 | BLAPL - 9487/2022 | JADUNATH PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 145 | 102156/2022 | 17.11.2022 | WPC(OAC) - 4684/2015 | SANGRAM DAS | C.O. | COURT NO. 1 | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 146 | 102157/2022 | 17.11.2022 | WP(C) - 29456/2022 | D B RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 16) |
| 147 | 102158/2022 | 17.11.2022 | BLAPL - 9425/2022 | SAPAN KUMAR PAL | C.O. | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 148 | 102159/2022 | 17.11.2022 | WP(C) - 29457/2022 | D B RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 16) |
| 149 | 102160/2022 | 17.11.2022 | WP(C) - 29530/2022 | P C DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 16) |
| 150 | 102161/2022 | 17.11.2022 | BLAPL - 9422/2022 | R. C. ROUT | C.O. | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 151 | 102162/2022 | 17.11.2022 | WP(C) - 29973/2022 | SWAPNA SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2022-11-16 | | | (Seat No - 16) |

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| 1 5 2 | 10216 3/202 2 | 17.11. 2022 | WP (C) - 30669 /2022 | SUSHAN TA KUMAR MISHRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 16) |
| 1 5 3 | 10216 4/202 2 | 17.11. 2022 | WP (C) - 27469 /2022 | SWAPNA SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 16) |
| 1 5 4 | 10216 5/202 2 | 17.11. 2022 | WP (C) - 26876 /2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 16) |
| 1 5 5 | 10216 6/202 2 | 17.11. 2022 | WP (C) - 15419 /2022 | TAPAN SWAIN | C.O . | COUR T NO. 6 | Order Dtd. 2022-11-16 | | | (S ea t No - 16) |
| 1 5 6 | 10216 7/202 2 | 17.11. 2022 | WP (C) - 29012 /2022 | S.PATT ANAIAK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 16) |
| 1 5 7 | 10216 8/202 2 | 17.11. 2022 | WP (C) - 29169 /2022 | M.R. ROUTRA Y | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 16) |
| 1 5 8 | 10216 9/202 2 | 17.11. 2022 | WP (C) - 30663 /2022 | M.R. ROUTRA Y | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 16) |
| 1 | 10217 | 17.11. | CONTC | S | C.O | COUR | Order Dtd. 2022-11-14 | | | (S |

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| 59 | 0/2022 | 2022 | - 4585/ 2022 | SAMAL | . | T NO. 3 OLD | | | | ea t No - 16) |
| 160 | 10217 1/2022 | 17.11. 2022 | CONTC - 3472/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 161 | 10217 2/2022 | 17.11. 2022 | BLAPL - 9415/ 2022 | ROHIT KUMAR MAHABH OI | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 162 | 10217 3/2022 | 17.11. 2022 | CONTC - 3471/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 163 | 10217 4/2022 | 17.11. 2022 | BLAPL - 9391/ 2022 | SUVEND U BARIK | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-14 | | | (S ea t No - 16) |
| 164 | 10217 5/2022 | 17.11. 2022 | CONTC - 3470/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 165 | 10217 6/2022 | 17.11. 2022 | CONTC - 3469/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 166 | 10217 7/2022 | 17.11. 2022 | BLAPL - 9302/ 2022 | A. KALASH | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |

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| 167 | 102178/2022 | 17.11.2022 | CONTC - 3467/2022 | G C JENA | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 168 | 102179/2022 | 17.11.2022 | BLAPL - 9286/2022 | AJAYA KUMAR PRADHAN | C.O . | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 169 | 102180/2022 | 17.11.2022 | CONTC - 3468/2022 | G C JENA | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 170 | 102181/2022 | 17.11.2022 | BLAPL - 9124/2022 | BINDU SAGAR SWAIN | C.O . | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 171 | 102182/2022 | 17.11.2022 | CONTC - 3466/2022 | G C JENA | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 172 | 102183/2022 | 17.11.2022 | CONTC - 3465/2022 | G C JENA | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 173 | 102184/2022 | 17.11.2022 | CONTC - 3460/2022 | G C JENA | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 17 | 102185/2022 | 17.11.2022 | CONTC - | G C JENA | C.O . | COURT | Order Dtd. 2022-11-15 | | | (Seat |

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| 4 | 2 | | 3463/ 2022 | | | NO. 3 OLD | | | | t No - 16) |
| 1 7 5 | 10218 6/202 2 | 17.11. 2022 | CONTC - 3462/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 7 6 | 10218 7/202 2 | 17.11. 2022 | CONTC - 3461/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 7 7 | 10218 8/202 2 | 17.11. 2022 | CONTC - 3476/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 7 8 | 10218 9/202 2 | 17.11. 2022 | CONTC - 3475/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 7 9 | 10219 0/202 2 | 17.11. 2022 | CONTC - 3474/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 8 0 | 10219 1/202 2 | 17.11. 2022 | CONTC - 3473/ 2022 | G C JENA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 8 1 | 10219 2/202 2 | 17.11. 2022 | CONTC - 2791/ 2022 | MR. SOUBHA GYA CHANDR A DEV DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |

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| 1 8 2 | 10219 3/202 2 | 17.11. 2022 | CONTC - 2790/ 2022 | MR. SOUBHA GYA CHANDR A DEV DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 8 3 | 10219 4/202 2 | 17.11. 2022 | CONTC - 2795/ 2022 | MR. SOUBHA GYA CHANDR A DEV DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 8 4 | 10219 5/202 2 | 17.11. 2022 | CONTC - 2796/ 2022 | MR. SOUBHA GYA CHANDR A DEV DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 8 5 | 10219 6/202 2 | 17.11. 2022 | CONTC - 3702/ 2022 | M/S. SATYAJ IT SAMAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-14 | | | (S ea t No - 16) |
| 1 8 6 | 10219 7/202 2 | 17.11. 2022 | WA- 460/2 016 | K SAHOO | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 8 7 | 10219 8/202 2 | 17.11. 2022 | WA- 460/2 016 | M NAYAK | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 8 8 | 10219 9/202 2 | 17.11. 2022 | WPC(O AC)- 2702/ 2018 | T.K. NAYAK | C.O . | COUR T NO. 14 | Order Dtd. 2022-11-15 | | | (S ea t No - 16) |
| 1 8 9 | 10220 0/202 2 | 17.11. 2022 | WP(C) - 15262 | B K DAS | C.O . | CHIE F JUST | Order Dtd. 2022-11-15 | | | (S ea t |

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| | | | /2020 | | | ICE'S COURT | | | | No-16) |
| 190 | 10220 1/2022 | 17.11. 2022 | WP(C) - 15262 /2020 | N K ROUT | C.O. . | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No-16) |
| 191 | 10220 2/2022 | 17.11. 2022 | CONTC - 3488/ 2022 | SUMANT A DAS | C.O. . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No-16) |
| 192 | 10220 3/2022 | 17.11. 2022 | CONTC - 4576/ 2022 | B K LENKA | C.O. . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No-16) |
| 193 | 10220 4/2022 | 17.11. 2022 | CONTC - 6007/ 2022 | M/S JITENDRA KU. MISHRA | C.O. . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No-16) |
| 194 | 10220 5/2022 | 17.11. 2022 | CONTC - 4518/ 2022 | B.K. SAHOO | C.O. . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No-16) |
| 195 | 10220 6/2022 | 17.11. 2022 | CONTC - 4545/ 2022 | D. BISWAL | C.O. . | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No-16) |
| 196 | 10220 7/2022 | 17.11. 2022 | CONTC - 6769/ 2022 | ABHISEK PANDA | C.O. . | COURT NO. 3 OLD | Order Dtd. 2022-11-14 | | | (Seat No-16) |

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| 197 | 102208/2022 | 17.11.2022 | CONTC - 2517/2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 198 | 102209/2022 | 17.11.2022 | WP (C) - 28987/2022 | P.K. PANI | C.O. | COURT NO. 22 | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 199 | 102210/2022 | 17.11.2022 | CONTC - 2527/2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 200 | 102211/2022 | 17.11.2022 | CONTC - 2528/2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 16) |
| 201 | 102212/2022 | 17.11.2022 | BLAPL - 8141/2022 | JYOTI PRAKASH KAR | C.O. | COURT NO. 17 | Order Dtd. 2022-11-14 | | | (Seat No - 16) |
| 202 | 102213/2022 | 17.11.2022 | WP (C) - 29894/2022 | P.C. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | WRIT BRANCH-5 | (Seat No - 21) |
| 203 | 102214/2022 | 17.11.2022 | CONTC - 2530/2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 21) |
| 204 | 102215/2022 | 17.11.2022 | BLAPL - 6631/2022 | B. K. PANDA | C.O. | COURT NO. 17 | Order Dtd. 2022-10-28 | | | (Seat No - 16) |

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| 2 0 5 | 10221 6/202 2 | 17.11. 2022 | CONTC - 2531/ 2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 0 6 | 10221 7/202 2 | 17.11. 2022 | WP (C) - 11362 /2022 | T.K. NAYAK | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 0 7 | 10221 8/202 2 | 17.11. 2022 | BLAPL - 11132 /2022 | M. NAYAK | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 0 8 | 10221 9/202 2 | 17.11. 2022 | CONTC - 2536/ 2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 0 9 | 10222 0/202 2 | 17.11. 2022 | WP (C) - 11362 /2022 | T.K. NAYAK | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 1 0 | 10222 1/202 2 | 17.11. 2022 | CONTC - 2534/ 2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 1 1 | 10222 2/202 2 | 17.11. 2022 | BLAPL - 10501 /2022 | JYOTI RANJAN NAYAK | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 21) |
| 2 | 10222 | 17.11. | WP (C) | M. KAR | C.O | COUR | Order Dtd. 2022-11-15 | | | (S |

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| 1 2 | 3/2022 | 2022 | - 29822 /2022 | | . | T NO. 3 OLD | | | | ea t No - 21) |
| 2 1 3 | 10222 4/2022 | 17.11. 2022 | CONTC - 2535/ 2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 1 4 | 10222 5/2022 | 17.11. 2022 | BLAPL - 10500 /2022 | BINDU SAGAR SWAIN | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 21) |
| 2 1 5 | 10222 6/2022 | 17.11. 2022 | WP (C) - 29901 /2022 | SUREND RA KUMAR SAHOO | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 1 6 | 10222 7/2022 | 17.11. 2022 | CONTC - 2533/ 2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 1 7 | 10222 8/2022 | 17.11. 2022 | CONTC - 6694/ 2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 1 8 | 10222 9/2022 | 17.11. 2022 | BLAPL - 10499 /2022 | B. B. ROUT | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 21) |
| 2 1 9 | 10223 0/2022 | 17.11. 2022 | CONTC - 6695/ 2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |

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| 2 2 0 | 10223 1/202 2 | 17.11. 2022 | WP (C) - 29896 /2022 | SUREND RA KUMAR SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 2 1 | 10223 2/202 2 | 17.11. 2022 | WP (C) - 29904 /2022 | SUREND RA KUMAR SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 2 2 | 10223 3/202 2 | 17.11. 2022 | CONTC - 6696/ 2022 | SARAT DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 2 3 | 10223 4/202 2 | 17.11. 2022 | WP (C) - 29921 /2022 | SUREND RA KUMAR SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 2 4 | 10223 5/202 2 | 17.11. 2022 | WP (C) - 30532 /2022 | SUSHAN TA KUMAR MISHRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 2 5 | 10223 6/202 2 | 17.11. 2022 | WP (C) - 29906 /2022 | SUREND RA KUMAR SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 2 6 | 10223 7/202 2 | 17.11. 2022 | WP (C) - 29427 /2022 | D BISWAL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 2 | 10223 8/202 | 17.11. 2022 | BLAPL - | M. K. PANDA | C.O . | COUR T | Order Dtd. 2022-11-16 | | | (S ea |

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| 7 | 2 | | 10494 /2022 | | | NO. 17 | | | | t No - 21) |
| 2 2 8 | 10223 9/202 2 | 17.11. 2022 | WP (C) - 30229 /2022 | G R PATRA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 21) |
| 2 2 9 | 10224 0/202 2 | 17.11. 2022 | BLAPL - 10493 /2022 | NIRANJ AN ROUT | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 21) |
| 2 3 0 | 10224 1/202 2 | 17.11. 2022 | BLAPL - 10487 /2022 | JAYADE BA BEHERA | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 21) |
| 2 3 1 | 10224 2/202 2 | 17.11. 2022 | WP (C) - 17302 /2008 | RAJKIS HORE DAS | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 21) |
| 2 3 2 | 10224 3/202 2 | 17.11. 2022 | WP (C) - 2135/ 2012 | R K BARIK | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 21) |
| 2 3 3 | 10224 4/202 2 | 17.11. 2022 | BLAPL - 10486 /2022 | JAYADE BA BEHERA | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 21) |
| 2 3 4 | 10224 5/202 2 | 17.11. 2022 | WP (C) - 310/2 005 | G. JAYA SINGH | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | WRIT BRANC H-7 | (S ea t No - 10 |

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| 2 3 5 | 10224 6/202 2 | 17.11. 2022 | BLAPL - 10485 /2022 | ASHUTO SH MOHANT Y | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 10) |
| 2 3 6 | 10224 7/202 2 | 17.11. 2022 | BLAPL - 10484 /2022 | DEBASH IS MITRA | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 10) |
| 2 3 7 | 10224 8/202 2 | 17.11. 2022 | CRLMA - 290/2 022 | P K RATH | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 10) |
| 2 3 8 | 10224 9/202 2 | 17.11. 2022 | BLAPL - 10464 /2022 | AJAY KUMAR PANDA | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 10) |
| 2 3 9 | 10225 0/202 2 | 17.11. 2022 | WP (C) - 29928 /2022 | B K SETHI | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-14 | | | (S ea t No - 10) |
| 2 4 0 | 10225 1/202 2 | 17.11. 2022 | BLAPL - 10462 /2022 | P. C. SEJPAD A | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 10) |
| 2 4 1 | 10225 2/202 2 | 17.11. 2022 | WP (C) - 29943 /2022 | B K SETHI | C.O . | COUR T NO. 17 | Order Dtd. 9999-12-31 | | | (S ea t No - 10) |
| 2 4 2 | 10225 3/202 2 | 17.11. 2022 | WP (C) - 29908 | SUREND RA KUMAR | C.O . | COUR T NO. | Order Dtd. 2022-11-15 | | | (S ea t |

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| | | | /2022 | SAHOO | | 17 | | | | No-10) |
| 243 | 102254/2022 | 17.11.2022 | WP (C) - 29948/2022 | B K SETHI | C.O. | COURT NO. 17 | Order Dtd. 9999-12-31 | | | (Seat No-10) |
| 244 | 102255/2022 | 17.11.2022 | WP (C) - 29913/2022 | SURENDRA KUMAR SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No-10) |
| 245 | 102256/2022 | 17.11.2022 | WP (C) - 3224/2022 | JYOTI RANJAN SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-108) |
| 246 | 102257/2022 | 17.11.2022 | WP (C) - 29915/2022 | SURENDRA KUMAR SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No-108) |
| 247 | 102258/2022 | 17.11.2022 | WP (C) - 29929/2022 | B K SETHI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 9999-12-31 | | | (Seat No-108) |
| 248 | 102259/2022 | 17.11.2022 | WP (C) - 29917/2022 | SURENDRA KUMAR SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No-108) |
| 249 | 102260/2022 | 17.11.2022 | WP (C) - 3223/2022 | JYOTI RANJAN SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-108) |

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| 250 | 102261/2022 | 17.11.2022 | WP (C) - 29919/2022 | SURENDRA KUMAR SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 251 | 102262/2022 | 17.11.2022 | WP (C) - 3221/2022 | JYOTI RANJAN SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-28 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 108) |
| 252 | 102263/2022 | 17.11.2022 | WP (C) - 29613/2022 | M.R. ROUTRAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 253 | 102264/2022 | 17.11.2022 | WP (C) - 29616/2022 | M.R. ROUTRAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 254 | 102265/2022 | 17.11.2022 | WP (C) - 3219/2022 | JYOTI RANJAN SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 108) |
| 255 | 102266/2022 | 17.11.2022 | WP (C) - 230/2015 | S K SAHU | GENERAL | | Order Dtd. 2017-09-22 | | WRIT BRANCH-9 | (Seat No - 49) |
| 256 | 102267/2022 | 17.11.2022 | WP (C) - 29619/2022 | M.R. ROUTRAY | C.O. | | Order Dtd. 2022-11-15 | | | (Seat No - 49) |
| 257 | 102268/2022 | 17.11.2022 | WP (C) - 6178/2018 | S K SAHU | GENERAL | | Order Dtd. 2018-12-12 | | WRIT BRANCH-7 | (Seat No - 49) |

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| 258 | 102269/2022 | 17.11.2022 | WP (C) - 3216/2022 | JYOTI RANJAN SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 108) |
| 259 | 102270/2022 | 17.11.2022 | WP (C) - 29622/2022 | M.R. ROUSTRAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 260 | 102271/2022 | 17.11.2022 | WP (C) - 6392/2022 | J SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 261 | 102272/2022 | 17.11.2022 | WP (C) - 37950/2021 | TRILOCHAN BAG | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 262 | 102273/2022 | 17.11.2022 | WP (C) - 29624/2022 | M.R. ROUSTRAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 263 | 102274/2022 | 17.11.2022 | WPC (O A) - 2535/2018 | BIKRAM SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 264 | 102275/2022 | 17.11.2022 | WP (C) - 11481/2022 | MOHAN BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2022-05-11 | | | (Seat No - 108) |
| 2 | 10227 | 17.11. | WP (C) | M.R. | C.O. | COUR | Order Dtd. 2022-11-15 | | | (S |

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| 65 | 6/2022 | 2022 | - 29627 /2022 | ROUTRAY | . | T NO. 3 | | | | ea t No - 10 8) |
| 266 | 10227 7/2022 | 17.11. 2022 | WP (C) - 11706 /2022 | J SAHOO | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | | | (S ea t No - 10 8) |
| 267 | 10227 8/2022 | 17.11. 2022 | WP (C) - 29629 /2022 | M.R. ROUTRAY | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | | | (S ea t No - 10 8) |
| 268 | 10227 9/2022 | 17.11. 2022 | WP (C) - 30344 /2022 | R.N.BE HERA | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 10 8) |
| 269 | 10228 0/2022 | 17.11. 2022 | WP (C) - 11492 /2022 | MOHAN BEHERA | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-11 | | | (S ea t No - 10 8) |
| 270 | 10228 1/2022 | 17.11. 2022 | WP (C) - 5423/ 2022 | T K NAYAK | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | | | (S ea t No - 10 8) |
| 271 | 10228 2/2022 | 17.11. 2022 | WP (C) - 11486 /2022 | MOHAN BEHERA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-05-13 | | | (S ea t No - 10 8) |
| 272 | 10228 3/2022 | 17.11. 2022 | WP (C) - 30343 /2022 | R.N.BE HERA | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 10 8) |

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| | | | | | | | | | | 108) |
| 273 | 102284/2022 | 17.11.2022 | WP (C) - 18752/2022 | T K NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 274 | 102285/2022 | 17.11.2022 | WP (C) - 11489/2022 | MOHAN BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-18 | | | (Seat No - 108) |
| 275 | 102286/2022 | 17.11.2022 | WP (C) - 29633/2022 | M.R. ROUTRAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 276 | 102287/2022 | 17.11.2022 | WP (C) - 37951/2021 | T BAG | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 277 | 102288/2022 | 17.11.2022 | WP (C) - 7346/2022 | S K SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 278 | 102289/2022 | 17.11.2022 | WP (C) - 29959/2022 | B.K.MA HARANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 108) |
| 279 | 102290/2022 | 17.11.2022 | WA-181/2019 | LAXMAN KUMAR NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-14 | | | (Seat No - 108) |
| 280 | 102291/2022 | 17.11.2022 | WP (C) - | R.N.BE HERA | C.O. | COURT | Order Dtd. 2022-11-16 | | | (Seat |

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| 0 | 2 | | 30342 /2022 | | | NO. 22 | | | | t No - 10 8) |
| 2 8 1 | 10229 2/202 2 | 17.11. 2022 | WP (C) - 29956 /2022 | B.K.MA HARANA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 10 8) |
| 2 8 2 | 10229 3/202 2 | 17.11. 2022 | WA- 446/2 019 | PRATAP KUMAR BEHERA | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | | | (S ea t No - 10 8) |
| 2 8 3 | 10229 4/202 2 | 17.11. 2022 | ABLAP L- 9929/ 2022 | ASWINI KUMAR MISHRA (3) | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 10 8) |
| 2 8 4 | 10229 5/202 2 | 17.11. 2022 | WP (C) - 30341 /2022 | R.N.BE HERA | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 10 8) |
| 2 8 5 | 10229 6/202 2 | 17.11. 2022 | WP (C) - 29962 /2022 | B.K.MA HARANA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 10 8) |
| 2 8 6 | 10229 7/202 2 | 17.11. 2022 | WP (C) - 29847 /2022 | B B MALLIC K | C.O . | COUR T NO. 4 | Order Dtd. 2022-11-16 | | WRIT BRANC H-5 | (S ea t No - 21) |
| 2 8 7 | 10229 8/202 2 | 17.11. 2022 | WA- 446/2 019 | S. K. MOHANT Y | C.O . | CHIE F JUST ICE' S COUR | Order Dtd. 2022-11-15 | | | (S ea t No - 21 |

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| 288 | 102299/2022 | 17.11.2022 | WP (C) - 30109/2022 | LAXMI SHARMA | C.O. | COURT NO. 4 | Order Dtd. 2022-11-16 | | | (Seat No - 21) |
| 289 | 102300/2022 | 17.11.2022 | WP (C) - 28107/2022 | P.C. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 21) |
| 290 | 102301/2022 | 17.11.2022 | WP (C) - 30613/2022 | D.K.NA IK | C.O. | COURT NO. 22 | Order Dtd. 2022-11-16 | | | (Seat No - 21) |
| 291 | 102302/2022 | 17.11.2022 | WP (C) - 29742/2022 | P K JENA | C.O. | COURT NO. 4 | Order Dtd. 2022-11-16 | | | (Seat No - 21) |
| 292 | 102303/2022 | 17.11.2022 | WA-38/2019 | BIJAY KUMAR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 21) |
| 293 | 102304/2022 | 17.11.2022 | WP (C) - 26883/2022 | DR. PURUSOTTAM CHULLI | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 21) |
| 294 | 102305/2022 | 17.11.2022 | WP (C) - 23573/2022 | SUSANTA SEKHAR MOHAPATRA | C.O. | COURT NO. 4 | Order Dtd. 2022-11-16 | | | (Seat No - 21) |
| 295 | 102306/2022 | 17.11.2022 | WP (C) - 30562 | R.C.MALLICK | C.O. | COURT NO. | Order Dtd. 2022-11-16 | | WRIT BRANCH-8 | (Seat No - 21) |

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| | | | /2022 | | | 22 | | | | No - 42) |
| 2 9 6 | 10230 7/202 2 | 17.11. 2022 | WP (C) - 12131 /2022 | R K MEHER | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 2 9 7 | 10230 8/202 2 | 17.11. 2022 | WP (C) - 29337 /2022 | A. SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 42) |
| 2 9 8 | 10230 9/202 2 | 17.11. 2022 | WP (C) - 30245 /2022 | C.RANA | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 2 9 9 | 10231 0/202 2 | 17.11. 2022 | WP (C) - 11490 /2020 | R K DEHURY | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 3 0 0 | 10231 1/202 2 | 17.11. 2022 | WP (C) - 22866 /2022 | B.K. DAS | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | WRIT BRANC H (DIVI SION BENCH -3) | (S ea t No - 11 9) | |
| 3 0 1 | 10231 2/202 2 | 17.11. 2022 | WP (C) - 26788 /2022 | A DAS | C.O . | COUR T NO. 4 | Order Dtd. 2022-11-16 | WRIT BRANC H (DIVI SION BENCH -2) | (S ea t No - 11 1) | |
| 3 0 2 | 10231 3/202 2 | 17.11. 2022 | CRLMP - 2084/ 2022 | A.KALA SH | C.O . | COUR T NO. 6 | Order Dtd. 2022-11-16 | | (S ea t No - 11 1) | |

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| 303 | 102314/2022 | 17.11.2022 | WP (C) - 22866/2022 | T.K. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No - 119) |
| 304 | 102315/2022 | 17.11.2022 | WP (C) - 663/2015 | S K BISWAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-16 | | (Seat No - 119) |
| 305 | 102316/2022 | 17.11.2022 | WP (C) - 663/2015 | A K BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-16 | | (Seat No - 119) |
| 306 | 102317/2022 | 17.11.2022 | WP (C) - 30587/2022 | SUSHANTA KUMAR MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-16 | | (Seat No - 119) |
| 307 | 102318/2022 | 17.11.2022 | ABLAP L- 15379/2021 | P. K. BARIK | C.O. | COURT NO. 6 | Order Dtd. 2022-11-14 | | (Seat No - 119) |
| 308 | 102319/2022 | 17.11.2022 | RSA- 26/2007 | P C MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2022-11-16 | SECOND APPEAL | (Seat No - 2) |
| 309 | 102320/2022 | 17.11.2022 | WP (C) - 16841/2022 | T.K. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No - 104) |
| 310 | 102321/2022 | 17.11.2022 | WP (C) - 22869/2022 | B.K. DAS | C.O. | CHIEF JUSTICE'S | Order Dtd. 2022-11-15 | WRIT BRANCH (DIVISION | (Seat No - |

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| | | | | | | COURT | | | BENCH-3) | 119) |
| 311 | 102322/2022 | 17.11.2022 | WP (C) - 9666/2014 | T.K.NA YAK | C.O. | COURT NO. 16 | Order Dtd. 2022-11-15 | | | (Seat No - 119) |
| 312 | 102323/2022 | 17.11.2022 | WP (C) - 22869/2022 | T.K. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | WRIT BRANCH (DIVISION BENCH -3) | (Seat No - 119) |
| 313 | 102324/2022 | 17.11.2022 | WP (C) - 16843/2012 | S.K.SA HU | C.O. | COURT NO. 16 | Order Dtd. 2022-11-15 | | | (Seat No - 119) |
| 314 | 102325/2022 | 17.11.2022 | WP (C) - 12346/2015 | D.D.MO HANTY | C.O. | COURT NO. 16 | Order Dtd. 2022-11-14 | | | (Seat No - 119) |
| 315 | 102326/2022 | 17.11.2022 | WP (C) - 11777/2018 | R.R.DAS | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | WRIT BRANCH-8 | (Seat No - 42) |
| 316 | 102327/2022 | 17.11.2022 | WP (C) - 3229/2022 | JYOTI RANJAN SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-11-15 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 108) |
| 317 | 102328/2022 | 17.11.2022 | WP (C) - 11777/2018 | A.SUND ARAY | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | WRIT BRANCH-8 | (Seat No - 42) |
| 319 | 102329/2022 | 17.11.2022 | WP (C) - | JYOTI RANJAN | C.O. | CHIEF | Order Dtd. 2022-11-15 | | WRIT BRANCH | (Seat |

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| 8 | 2 | | 3227/ 2022 | SAHOO | | JUST ICE' S COUR T | | | H (DIVI SION BENCH) | t No - 10 8) |
| 3 1 9 | 10233 0/202 2 | 17.11. 2022 | WP (C) - 3226/ 2022 | JYOTI RANJAN SAHOO | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-11-15 | | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 10 8) |
| 3 2 0 | 10233 1/202 2 | 17.11. 2022 | CRLMP - 2072/ 2022 | J.PRAD HAN | C.O . | COUR T NO. 6 | Order Dtd. 2022-11-16 | | | (S ea t No - 10 8) |
| 3 2 1 | 10233 2/202 2 | 17.11. 2022 | RSA- 75/20 22 | S MOHARA NA | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-16 | | SECON D APPEA L | (S ea t No - 5) |
| 3 2 2 | 10233 3/202 2 | 17.11. 2022 | WP (C) - 12859 /2022 | K.N.SA HOO | C.O . | COUR T NO. 4 | Order Dtd. 2022-11-16 | | WRIT BRANC H-4 | (S ea t No - 38) |
| 3 2 3 | 10233 4/202 2 | 17.11. 2022 | RSA- 75/20 22 | J SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-16 | | SECON D APPEA L | (S ea t No - 5) |
| 3 2 4 | 10233 5/202 2 | 17.11. 2022 | WP (C) - 38471 /2021 | C.RANA | C.O . | COUR T NO. 4 | Order Dtd. 2022-11-15 | | | (S ea t No - 5) |
| 3 2 5 | 10233 6/202 2 | 17.11. 2022 | WP (C) - 38471 /2021 | A.K.SW AIN | C.O . | COUR T NO. 4 | Order Dtd. 2022-11-15 | | | (S ea t No - 5) |
| 3 2 6 | 10233 7/202 2 | 17.11. 2022 | WP (C) - 5235/ 2022 | G.SUND ARA | C.O . | IN CHAM BERS | Order Dtd. 2022-11-15 | | | (S ea t |

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| | | | 2007 | | | | | | | No-5) |
| 327 | 102338/2022 | 17.11.2022 | WP(C)-27570/2022 | N.C.SI NHA | C.O. | COURT NO. 22 | Order Dtd. 2022-11-16 | | | (Seat No-5) |
| 328 | 102339/2022 | 17.11.2022 | CRLA-990/2022 | L SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2022-11-16 | | | (Seat No-5) |
| 329 | 102340/2022 | 17.11.2022 | WP(C)-11558/2022 | T BAG | C.O. | COURT NO. 20 | Order Dtd. 2022-11-16 | | WRIT BRANCH-1 | (Seat No-30) |
| 330 | 102341/2022 | 17.11.2022 | WP(C)-30354/2022 | SITANSU MOHAN SINGH | C.O. | COURT NO. 20 | Order Dtd. 2022-11-15 | | | (Seat No-30) |
| 331 | 102342/2022 | 17.11.2022 | RPFAM-106/2018 | S K PARIDA | C.O. | COURT NO. 10 | Order Dtd. 2022-11-16 | | | (Seat No-30) |
| 332 | 102343/2022 | 17.11.2022 | ABLAP L-9797/2022 | SARAT DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-16 | | | (Seat No-30) |
| 333 | 102344/2022 | 17.11.2022 | ABLAP L-9547/2022 | M.R. ROUSTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-16 | | | (Seat No-30) |
| 334 | 102345/2022 | 17.11.2022 | ABLAP L-9733/ | J P KAR | C.O. | COURT NO. | Order Dtd. 2022-11-16 | | | (Seat No-30) |

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| | | | 2022 | | | 2 OLD | | | | No - 30) |
| 3 3 5 | 10234 6/202 2 | 17.11. 2022 | ABLAP L- 9733/ 2022 | A K MOHANT Y | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 30) |
| 3 3 6 | 10234 7/202 2 | 17.11. 2022 | ABLAP L- 1229/ 2020 | S.CHOU DHURY | C.O . | COUR T NO. 7 | Order Dtd. 2022-11-16 | | | (S ea t No - 30) |
| 3 3 7 | 10234 8/202 2 | 17.11. 2022 | ABLAP L- 4612/ 2020 | S.CHOU DHURY | C.O . | COUR T NO. 7 | Order Dtd. 2022-11-16 | | | (S ea t No - 30) |
| 3 3 8 | 10234 9/202 2 | 17.11. 2022 | ABLAP L- 11243 /2019 | P K MOHANT Y | C.O . | COUR T NO. 7 | Order Dtd. 2022-11-16 | | | (S ea t No - 30) |
| 3 3 9 | 10235 0/202 2 | 17.11. 2022 | ABLAP L- 2727/ 2017 | S.K. BHANJA DEO | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-16 | | CRIMI NAL MISC- 3 (CRL .MIS) | (S ea t No - 9) |
| 3 4 0 | 10235 1/202 2 | 17.11. 2022 | ABLAP L- 9782/ 2022 | J PRADHA N | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 9) |
| 3 4 1 | 10235 2/202 2 | 17.11. 2022 | ABLAP L- 9791/ 2022 | J PRADHA N | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 9) |
| 3 4 2 | 10235 3/202 2 | 17.11. 2022 | ABLAP L- 9928/ 2022 | J P KAR | C.O . | COUR T NO. | Order Dtd. 2022-11-16 | | CRIMI NAL MISC- | (S ea t |

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| | | | 2022 | | | 2 OLD | | | 1 (BAI L-1) | No - 2) |
| 3 4 3 | 10235 4/202 2 | 17.11. 2022 | WP (C) - 28449 /2022 | B K DAS | GEN ERA L | | Order Dtd. 2022-11-16 | | | (S ea t No - 2) |
| 3 4 4 | 10235 5/202 2 | 17.11. 2022 | WP (C) - 30560 /2022 | R K DEHURY | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | WRIT BRANC H-8 | (S ea t No - 42) |
| 3 4 5 | 10235 6/202 2 | 17.11. 2022 | WP (C) - 30349 /2022 | RABI NARAYA N BEHERA | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 3 4 6 | 10235 7/202 2 | 17.11. 2022 | CRLA- 987/2 022 | NIRANJ AN SAHOO | C.O . | COUR T NO. 11 | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 3 4 7 | 10235 8/202 2 | 17.11. 2022 | CRLA- 977/2 022 | M K MOHANT Y | C.O . | COUR T NO. 11 | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 3 4 8 | 10235 9/202 2 | 17.11. 2022 | CRLA- 792/2 022 | S P DAS | C.O . | COUR T NO. 5 | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 3 4 9 | 10236 0/202 2 | 17.11. 2022 | CRLRE V- 899/2 018 | H.S. PAIKRA Y | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-16 | | CRIMI NAL REVIS ION | (S ea t No - 5) |
| 3 5 0 | 10236 1/202 2 | 17.11. 2022 | BLAPL - 10278 | B K DALEI | C.O . | COUR T NO. | Order Dtd. 2022-11-15 | | CRIMI NAL MISC- | (S ea t |

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| | | | /2022 | | | 11 | | | 1 (BAL-1) | No-4) |
| 351 | 102362/2022 | 17.11.2022 | WP (C) - 30353/2022 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2022-11-15 | | | (Seat No-4) |
| 352 | 102363/2022 | 17.11.2022 | BLAPL - 9905/2022 | S.B.UD GATA | C.O. | COURT NO. 11 | Order Dtd. 2022-11-15 | | | (Seat No-4) |
| 353 | 102364/2022 | 17.11.2022 | WP (C) - 30352/2022 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2022-11-15 | | | (Seat No-4) |
| 354 | 102365/2022 | 17.11.2022 | CRLA-743/2022 | BASUDEV BARIK | C.O. | COURT NO. 5 | Order Dtd. 2022-11-16 | | | (Seat No-4) |
| 355 | 102366/2022 | 17.11.2022 | WP (C) - 30351/2022 | SITANSU MOHAN SINGH | C.O. | COURT NO. 20 | Order Dtd. 2022-11-15 | | | (Seat No-4) |
| 356 | 102367/2022 | 17.11.2022 | WP (C) - 30569/2022 | SITANSU MOHAN SINGH | C.O. | COURT NO. 20 | Order Dtd. 2022-11-16 | | | (Seat No-4) |
| 357 | 102368/2022 | 17.11.2022 | WP (C) - 27538/2022 | J R SAHOO | GENERAL | | Order Dtd. 2022-11-15 | 19/10/2022 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 358 | 102369/2022 | 17.11.2022 | WP (C) - 30570/2022 | SITANSU MOHAN SINGH | C.O. | | Order Dtd. 2022-11-16 | | | (Seat No-119) |

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| 359 | 102370/2022 | 17.11.2022 | WP (C) - 30571/2022 | SITANSU MOHAN SINGH | C.O. | | Order Dtd. 2022-11-16 | | | (Seat No - 119) |
| 360 | 102371/2022 | 17.11.2022 | RPFAM - 86/2017 | J R SAHOO | GENERAL | | Order Dtd. 2022-07-14 | | | (Seat No - 119) |
| 361 | 102372/2022 | 17.11.2022 | CRLA-972/2022 | G.K.SU NDARAY | C.O. | COURT NO. 11 | Order Dtd. 2022-11-16 | | | (Seat No - 119) |
| 362 | 102373/2022 | 17.11.2022 | WP (C) - 30572/2022 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2022-11-16 | | | (Seat No - 119) |
| 363 | 102374/2022 | 17.11.2022 | BLAPL - 10452/2021 | J KAMILA | C.O. | COURT NO. 7 | Order Dtd. 2022-11-16 | | | (Seat No - 119) |
| 364 | 102375/2022 | 17.11.2022 | WP (C) - 30573/2022 | SITANSU MOHAN SINGH | C.O. | COURT NO. 7 | Order Dtd. 2022-11-16 | | | (Seat No - 119) |
| 365 | 102376/2022 | 17.11.2022 | BLAPL - 4526/2022 | R K MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 119) |
| 366 | 102377/2022 | 17.11.2022 | CRLA-517/2022 | P.JENA | C.O. | COURT NO. 5 | Order Dtd. 2022-11-15 | | | (Seat No - 119) |

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| 3 6 7 | 10237 8/202 2 | 17.11. 2022 | WP (C) - 30574 /2022 | SITANS U MOHAN SINGH | C.O . | COUR T NO. 5 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 9) |
| 3 6 8 | 10237 9/202 2 | 17.11. 2022 | WP (C) - 30575 /2022 | SITANS U MOHAN SINGH | C.O . | COUR T NO. 5 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 9) |
| 3 6 9 | 10238 0/202 2 | 17.11. 2022 | CRLA- 445/2 022 | J.PRAD HAN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 11 9) |
| 3 7 0 | 10238 1/202 2 | 17.11. 2022 | BLAPL - 9401/ 2021 | SARAT DASH | C.O . | COUR T NO. 11 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 9) |
| 3 7 1 | 10238 2/202 2 | 17.11. 2022 | WP (C) - 30204 /2022 | K.C.MA JHI | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 9) |
| 3 7 2 | 10238 3/202 2 | 17.11. 2022 | CRLMC - 1414/ 2017 | J PRADHA N | GEN ERA L | | Order Dtd. 2022-11-16 | | CRMIN AL MISC- 2 (BAI L-2) | (S ea t No - 13) |
| 3 7 3 | 10238 4/202 2 | 17.11. 2022 | CRLA- 966/2 022 | S.C.DA SH | C.O . | COUR T NO. 11 | Order Dtd. 2022-11-16 | | | (S ea t No - 13) |
| 3 | 10238 | 17.11. | WP (C) | GYANEN | C.O | COUR | Order Dtd. 2022-11-16 | | | (S |

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| 74 | 5/2022 | 2022 | - 30455 /2022 | DRA CHANDR A SWAIN | . | T NO. 2 OLD | | | | ea t No - 13) |
| 375 | 10238 6/2022 | 17.11. 2022 | BLAPL - 4591/ 2022 | J.KAMI LA | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-16 | | | (S ea t No - 13) |
| 376 | 10238 7/2022 | 17.11. 2022 | WP (C) - 30667 /2022 | MANAS PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 13) |
| 377 | 10238 8/2022 | 17.11. 2022 | WP (C) - 30534 /2022 | MANAS PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 13) |
| 378 | 10238 9/2022 | 17.11. 2022 | BLAPL - 1829/ 2022 | S.S.BI SWAL | C.O . | COUR T NO. 11 | Order Dtd. 2022-11-16 | | | (S ea t No - 13) |
| 379 | 10239 0/2022 | 17.11. 2022 | WP (C) - 29487 /2022 | R K NAYAK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 13) |
| 380 | 10239 1/2022 | 17.11. 2022 | WP (C) - 30074 /2022 | G R PATRA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 13) |
| 381 | 10239 2/2022 | 17.11. 2022 | BLAPL - 2191/ 2022 | K.C.TR IPATHY | C.O . | COUR T NO. 11 | Order Dtd. 2022-11-16 | | | (S ea t No - 13) |

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| 382 | 102393/2022 | 17.11.2022 | WP(C) - 20166/2022 | D K DEHURY | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | WRIT BRANCH-3 | (Seat No - 13) |
| 383 | 102394/2022 | 17.11.2022 | MACA-289/2022 | SARAT SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2022-11-11 | | | (Seat No - 13) |
| 384 | 102395/2022 | 17.11.2022 | WP(C) - 27183/2022 | P K SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-14 | | | (Seat No - 13) |
| 385 | 102396/2022 | 17.11.2022 | BLAPL - 5810/2022 | J.K.PA DHI | C.O. | COURT NO. 11 | Order Dtd. 2022-11-16 | | | (Seat No - 13) |
| 386 | 102397/2022 | 17.11.2022 | BLAPL - 8509/2020 | B.SINGH | C.O. | COURT NO. 7 | Order Dtd. 2022-11-16 | | | (Seat No - 13) |
| 387 | 102398/2022 | 17.11.2022 | WP(C) - 29163/2020 | BISWAR ANJAN PARIDA | C.O. | COURT NO. 8 | Order Dtd. 2022-11-14 | | | (Seat No - 13) |
| 388 | 102399/2022 | 17.11.2022 | WP(C) - 30208/2022 | K.C.MA JHI | C.O. | COURT NO. 8 | Order Dtd. 2022-11-16 | | | (Seat No - 13) |
| 388 | 102400/2022 | 17.11.2022 | BLAPL - | A.DAS | C.O. | COURT | Order Dtd. 2022-11-16 | | | (Seat |

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| 9 | 2 | | 9014/ 2022 | | | NO. 10 | | | | t No - 13) |
| 3 9 0 | 10240 1/202 2 | 17.11. 2022 | WP (C) - 29163 /2020 | HRUSHI KESH TRIPAT HY | C.O . | COUR T NO. 8 | Order Dtd. 2022-11-14 | | | (S ea t No - 13) |
| 3 9 1 | 10240 2/202 2 | 17.11. 2022 | WP (C) - 30211 /2022 | K.C.MA JHI | C.O . | COUR T NO. 8 | Order Dtd. 2022-11-16 | | | (S ea t No - 13) |
| 3 9 2 | 10240 3/202 2 | 17.11. 2022 | WP (C) - 18967 /2022 | JYOTSN ARANI RATH | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-15 | | | (S ea t No - 13) |
| 3 9 3 | 10240 4/202 2 | 17.11. 2022 | CRLA- 600/2 020 | G.K.NA NDA | C.O . | COUR T NO. 5 | Order Dtd. 2022-11-15 | | CRIMI NAL APPEA L | (S ea t No - 4) |
| 3 9 4 | 10240 5/202 2 | 17.11. 2022 | WP (C) - 30087 /2022 | BIKRAM SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 4) |
| 3 9 5 | 10240 6/202 2 | 17.11. 2022 | WP (C) - 30216 /2022 | K.C.MA JHI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 4) |
| 3 9 6 | 10240 7/202 2 | 17.11. 2022 | CRLA- 35/20 21 | L.SAHO O | C.O . | COUR T NO. 5 | Order Dtd. 2022-11-15 | | CRIMI NAL APPEA L | (S ea t No - 1) |
| 3 9 7 | 10240 8/202 2 | 17.11. 2022 | WP (C) - 30197 | K.C.MA JHI | C.O . | COUR T NO. | Order Dtd. 2022-11-16 | | | (S ea t |

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| | | | /2022 | | | 5 | | | | No-1) |
| 398 | 102409/2022 | 17.11.2022 | CRLMC-1645/2016 | A K MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2022-11-16 | | CRMINAL MISC-2 (BAIL-2) | (Seat No-17) |
| 399 | 102410/2022 | 17.11.2022 | WP (C) - 29944/2022 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 10 | Order Dtd. 2022-11-14 | | | (Seat No-17) |
| 400 | 102411/2022 | 17.11.2022 | WP (C) - 28479/2022 | PRAVAT BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-14 | | | (Seat No-17) |
| 401 | 102412/2022 | 17.11.2022 | WP (C) - 29940/2022 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-14 | | | (Seat No-17) |
| 402 | 102413/2022 | 17.11.2022 | CRLMP - 2083/2022 | A.KALASH | C.O. | COURT NO. 6 | Order Dtd. 2022-11-16 | | WRIT BRANCH-6 | (Seat No-35) |
| 403 | 102414/2022 | 17.11.2022 | WP (C) - 11166/2022 | DEBENDRA BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | | (Seat No-35) |
| 404 | 102415/2022 | 17.11.2022 | WP (C) - 30362/2022 | SITANSU MOHAN SINGH | C.O. | COURT NO. 1 | Order Dtd. 2022-11-15 | | | (Seat No-35) |
| 4 | 10241 | 17.11. | WP (C) | DEBEND | C.O | COUR | Order Dtd. 2022-11-14 | | | (S |

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| 05 | 6/2022 | 2022 | - 11165 /2022 | RA BEHERA | . | T NO. 1 | | | | ea t No - 35) |
| 406 | 10241 7/2022 | 17.11. 2022 | WP (C) - 1493/ 2018 | M.R.SA HOO | C.O . | COUR T NO. 6 | Order Dtd. 2022-11-19 | | WRIT BRANC H-2 | (S ea t No - 34) |
| 407 | 10241 8/2022 | 17.11. 2022 | WP (C) - 11165 /2022 | A K JENA | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 34) |
| 408 | 10241 9/2022 | 17.11. 2022 | WP (C) - 30029 /2022 | H.K.DA SH | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 34) |
| 409 | 10242 0/2022 | 17.11. 2022 | WP (C) - 29464 /2022 | PRADEE P KUMAR PANDA | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-10 | | | (S ea t No - 34) |
| 410 | 10242 1/2022 | 17.11. 2022 | WP (C) - 11163 /2022 | G.JAYA SINGH | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 34) |
| 411 | 10242 2/2022 | 17.11. 2022 | WP (C) - 30361 /2022 | SITANS U MOHAN SINGH | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 412 | 10242 3/2022 | 17.11. 2022 | WP (C) - 11163 /2022 | DEBEND RA BEHERA | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 34) |

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| 4 1 3 | 10242 4/202 2 | 17.11. 2022 | WP (C) - 30360 /2022 | SITANS U MOHAN SINGH | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 1 4 | 10242 5/202 2 | 17.11. 2022 | WP (C) - 30359 /2022 | SITANS U MOHAN SINGH | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 1 5 | 10242 6/202 2 | 17.11. 2022 | WP (C) - 30358 /2022 | SITANS U MOHAN SINGH | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 1 6 | 10242 7/202 2 | 17.11. 2022 | WP (C) - 30091 /2022 | P R SWAIN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 1 7 | 10242 8/202 2 | 17.11. 2022 | WP (C) - 30357 /2022 | SITANS U MOHAN SINGH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 1 8 | 10242 9/202 2 | 17.11. 2022 | WP (C) - 30375 /2022 | MANAS PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 34) |
| 4 1 9 | 10243 0/202 2 | 17.11. 2022 | WP (C) - 30356 /2022 | SITANS U MOHAN SINGH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 2 | 10243 1/202 | 17.11. 2022 | WP (C) - | MANAS PATI | C.O . | COUR T | Order Dtd. 2022-11-16 | | | (S ea |

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| 0 | 2 | | 30535 /2022 | | | NO. 2 OLD | | | | t No - 34) |
| 4 2 1 | 10243 2/202 2 | 17.11. 2022 | WP (C) - 30376 /2022 | MANAS PATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 34) |
| 4 2 2 | 10243 3/202 2 | 17.11. 2022 | WP (C) - 26303 /2022 | J. KAMILA | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-14 | | | (S ea t No - 34) |
| 4 2 3 | 10243 4/202 2 | 17.11. 2022 | WP (C) - 30047 /2022 | M.R. ROUTRA Y | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 2 4 | 10243 5/202 2 | 17.11. 2022 | WP (C) - 24400 /2017 | SOURAV CHANDR A DASH | C.O . | COUR T NO. 6 | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 2 5 | 10243 6/202 2 | 17.11. 2022 | WP (C) - 30084 /2022 | BIKRAM SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 2 6 | 10243 7/202 2 | 17.11. 2022 | WP (C) - 28965 /2022 | A. K. MOHANT Y | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 2 7 | 10243 8/202 2 | 17.11. 2022 | WP (C) - 29926 /2022 | M.R. ROUTRA Y | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |

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| 4 2 8 | 10243 9/202 2 | 17.11. 2022 | WP (C) - 29931 /2022 | BRAJA MOHAN SARANG I | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-14 | | | (S ea t No - 34) |
| 4 2 9 | 10244 0/202 2 | 17.11. 2022 | WP (C) - 27605 /2022 | M.R.SA HOO | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 34) |
| 4 3 0 | 10244 1/202 2 | 17.11. 2022 | WP (C) - 29930 /2022 | BRAJA MOHAN SARANG I | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-14 | | | (S ea t No - 34) |
| 4 3 1 | 10244 2/202 2 | 17.11. 2022 | WP (C) - 29349 /2022 | DINABA NDHU NAYAK | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-15 | | WRIT BRANC H-5 | (S ea t No - 32) |
| 4 3 2 | 10244 3/202 2 | 17.11. 2022 | ABLAP L- 12011 /2022 | DAYANI DHI MISHRA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 32) |
| 4 3 3 | 10244 4/202 2 | 17.11. 2022 | WP (C) - 30402 /2022 | KAMALA KANTA MOHANT A | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-15 | | | (S ea t No - 32) |
| 4 3 4 | 10244 5/202 2 | 17.11. 2022 | WP (C) - 30309 /2022 | D. NAYAK | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-14 | | | (S ea t No - 32) |
| 4 3 5 | 10244 6/202 2 | 17.11. 2022 | ABLAP L- 11031 | A.K. SARANG I | C.O . | COUR T NO. | Order Dtd. 2022-11-14 | | | (S ea t |

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| 4 3 6 | 10244 7/202 2 | 17.11. 2022 | ABLAP L- 10759 /2022 | NIRANJ AN ROUT | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 32) |
| 4 3 7 | 10244 8/202 2 | 17.11. 2022 | WP (C) - 30310 /2022 | D. NAYAK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-14 | | | (S ea t No - 32) |
| 4 3 8 | 10244 9/202 2 | 17.11. 2022 | CMP- 1043/ 2022 | P. K. BARIK | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-14 | | | (S ea t No - 32) |
| 4 3 9 | 10245 0/202 2 | 17.11. 2022 | ABLAP L- 11046 /2022 | A. DAS | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 32) |
| 4 4 0 | 10245 1/202 2 | 17.11. 2022 | CMP- 1043/ 2022 | LAXMID HAR MOHANT Y | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-14 | | | (S ea t No - 32) |
| 4 4 1 | 10245 2/202 2 | 17.11. 2022 | ABLAP L- 1933/ 2022 | M.N. MOHANT Y | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 32) |
| 4 4 2 | 10245 3/202 2 | 17.11. 2022 | WP (C) - 30355 /2022 | SITANS U MOHAN SINGH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 32) |

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| 4 4 3 | 10245 4/202 2 | 17.11. 2022 | ABLAP L- 13084 /2022 | P.K. JENA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-14 | | | (S ea t No - 32) |
| 4 4 4 | 10245 5/202 2 | 17.11. 2022 | CMP- 636/2 019 | M/S.PR AFULLA KUMAR LENKA | C.O . | COUR T NO. 1 | Order Dtd. 2022-12-20 | | WRIT BRANC H-7 | (S ea t No - 44) |
| 4 4 5 | 10245 6/202 2 | 17.11. 2022 | CMP- 1036/ 2019 | T. K. MOHANT Y | C.O . | COUR T NO. 1 | Order Dtd. 2022-12-01 | | WRIT BRANC H-3 | (S ea t No - 14) |
| 4 4 6 | 10245 7/202 2 | 17.11. 2022 | CMP- 62/20 18 | JYOTI PRAKAS H KAR | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-15 | | | (S ea t No - 14) |
| 4 4 7 | 10245 8/202 2 | 17.11. 2022 | ABLAP L- 10686 /2022 | R.C. MALLIC K | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 14) |
| 4 4 8 | 10245 9/202 2 | 17.11. 2022 | CONTC - 6012/ 2022 | S.SAHO O | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 14) |
| 4 4 9 | 10246 0/202 2 | 17.11. 2022 | CMP- 62/20 18 | LAXMAN KUMAR NAYAK | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-15 | | | (S ea t No - 14) |
| 4 5 0 | 10246 1/202 2 | 17.11. 2022 | CONTC - 6018/ 2022 | S.SAHO O | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-16 | | | (S ea t No - 14) |

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| 451 | 102462/2022 | 17.11.2022 | RPFAM - 253/2022 | ANANT DAS | C.O. | COURT NO. 20 | Order Dtd. 2022-11-30 | | | (Seat No - 14) |
| 452 | 102463/2022 | 17.11.2022 | BLAPL - 6709/2022 | B.S. SWAIN | C.O. | COURT NO. 5 | Order Dtd. 2022-11-15 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 12) |
| 453 | 102464/2022 | 17.11.2022 | WP (C) - 29460/2022 | R CH ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 12) |
| 454 | 102465/2022 | 17.11.2022 | CONTC - 6019/2022 | S.SAHO O | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 12) |
| 455 | 102466/2022 | 17.11.2022 | WP (C) - 30323/2022 | D BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 12) |
| 456 | 102467/2022 | 17.11.2022 | BLAPL - 6709/2022 | MADAN DAS | C.O. | COURT NO. 5 | Order Dtd. 2022-11-15 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 12) |
| 457 | 102468/2022 | 17.11.2022 | WP (C) - 30320/2022 | D BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 12) |
| 4 | 10246 | 17.11. | CONTC | S.DASH | C.O | COUR | Order Dtd. 2022-11-16 | | | (S |

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| 58 | 9/2022 | 2022 | - 2523/ 2022 | | . | T NO. 2 OLD | | | | ea t No - 12) |
| 459 | 10247 0/2022 | 17.11. 2022 | WP (C) - 11401 /2022 | G.JAYA SINGH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-14 | | | (S ea t No - 12) |
| 460 | 10247 1/2022 | 17.11. 2022 | BLAPL - 7089/ 2022 | R.B. MISHRA | C.O . | COUR T NO. 5 | Order Dtd. 2022-11-15 | | | (S ea t No - 12) |
| 461 | 10247 2/2022 | 17.11. 2022 | CONTC - 2524/ 2022 | S.DASH | C.O . | COUR T NO. 5 | Order Dtd. 2022-11-16 | | | (S ea t No - 12) |
| 462 | 10247 3/2022 | 17.11. 2022 | WP (C) - 11401 /2022 | DEBEND RA BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-14 | | | (S ea t No - 12) |
| 463 | 10247 4/2022 | 17.11. 2022 | WP (C) - 27357 /2022 | TAPAN SWAIN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 12) |
| 464 | 10247 5/2022 | 17.11. 2022 | CONTC - 2526/ 2022 | S.DASH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 12) |
| 465 | 10247 6/2022 | 17.11. 2022 | BLAPL - 8285/ 2022 | P.K. PRUSTY | C.O . | COUR T NO. 5 | Order Dtd. 2022-11-15 | | | (S ea t No - 12) |

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| 466 | 102477/2022 | 17.11.2022 | WP (C) - 25585/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-11 | | | (Seat No - 12) |
| 467 | 102478/2022 | 17.11.2022 | CONTC - 2529/2022 | S.DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 12) |
| 468 | 102479/2022 | 17.11.2022 | CRLMC - 689/2022 | ASUTOSH MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No - 12) |
| 469 | 102480/2022 | 17.11.2022 | WP (C) - 29076/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-11 | | | (Seat No - 12) |
| 470 | 102481/2022 | 17.11.2022 | CONTC - 2522/2022 | S.DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 12) |
| 471 | 102482/2022 | 17.11.2022 | CRLMC - 3010/2022 | DILLIP SAMAL | C.O. | COURT NO. 8 | Order Dtd. 2022-11-10 | | | (Seat No - 12) |
| 472 | 102483/2022 | 17.11.2022 | CONTC - 2521/2022 | S.DASH | C.O. | COURT NO. 8 | Order Dtd. 2022-11-16 | | | (Seat No - 12) |
| 473 | 102484/2022 | 17.11.2022 | CRLMC - | KSHIEI SHKU | C.O. | COURT | Order Dtd. 2022-11-10 | | | (Seat |

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| 3 | 2 | | 2586/ 2022 | JENA | | NO. 8 | | | | t No - 12) |
| 4 7 4 | 10248 5/202 2 | 17.11. 2022 | CRLMC - 3175/ 2022 | B.BEHE RA | C.O . | COUR T NO. 8 | Order Dtd. 2022-11-11 | | | (S ea t No - 12) |
| 4 7 5 | 10248 6/202 2 | 17.11. 2022 | CRLMC - 749/2 022 | M.R. SAHOO | C.O . | COUR T NO. 8 | Order Dtd. 2022-11-10 | CRIMI NAL MISC- 3 (CRL .MIS) | | (S ea t No - 6) |
| 4 7 6 | 10248 7/202 2 | 17.11. 2022 | CONTC - 2520/ 2022 | S.DASH | C.O . | COUR T NO. 8 | Order Dtd. 2022-11-16 | | | (S ea t No - 6) |
| 4 7 7 | 10248 8/202 2 | 17.11. 2022 | WP (C) - 26833 /2022 | B.R. SETH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | WRIT BRANC H-8 | | (S ea t No - 42) |
| 4 7 8 | 10248 9/202 2 | 17.11. 2022 | CONTC - 2519/ 2022 | S.DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 4 7 9 | 10249 0/202 2 | 17.11. 2022 | WP (C) - 8403/ 2022 | DEBEND RA BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-11 | | | (S ea t No - 42) |
| 4 8 0 | 10249 1/202 2 | 17.11. 2022 | WP (C) - 30659 /2022 | R.R. DAS | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 4 | 10249 | 17.11. | WP (C) | DEBEND | C.O | COUR | Order Dtd. 2022-11-11 | | | (S |

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| 81 | 2/2022 | 2022 | - 32449 /2021 | RA BEHERA | . | T NO. 3 OLD | | | | ea t No - 42) |
| 482 | 10249 3/2022 | 17.11. 2022 | CONTC - 2518/ 2022 | S.DASH | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 483 | 10249 4/2022 | 17.11. 2022 | WP (C) - 29079 /2021 | DEBEND RA BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-11 | | | (S ea t No - 42) |
| 484 | 10249 5/2022 | 17.11. 2022 | WP (C) - 7125/ 2020 | J.R. NAYAK | C.O . | COUR T NO. 8 | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 485 | 10249 6/2022 | 17.11. 2022 | WP (C) - 10435 /2022 | DEBEND RA BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-14 | | | (S ea t No - 42) |
| 486 | 10249 7/2022 | 17.11. 2022 | CONTC - 2919/ 2022 | K.CHHO TRAY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 487 | 10249 8/2022 | 17.11. 2022 | WP (C) - 30082 /2022 | H.K. PANDA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 42) |
| 488 | 10249 9/2022 | 17.11. 2022 | WP (C) - 11162 /2022 | DEBEND RA BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-14 | | | (S ea t No - 42) |

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| | | | | | | | | | | 42) |
| 489 | 102500/2022 | 17.11.2022 | WP (C) - 22725/2022 | H.K. PANDA | C.O. | COURT NO. 6 | Order Dtd. 2022-11-16 | | | (Seat No - 42) |
| 490 | 102501/2022 | 17.11.2022 | CONTC - 2931/2022 | B.K.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 42) |
| 491 | 102502/2022 | 17.11.2022 | WP (C) - 30437/2022 | A.K. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 42) |
| 492 | 102503/2022 | 17.11.2022 | CONTC - 2934/2022 | B.K.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 42) |
| 493 | 102504/2022 | 17.11.2022 | WP (C) - 29483/2022 | NIRANJAN MALLICK | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 42) |
| 494 | 102505/2022 | 17.11.2022 | CONTC - 3318/2022 | D.K.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 42) |
| 495 | 102506/2022 | 17.11.2022 | CONTC - 2588/2022 | S.C.MALLICK | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-15 | | | (Seat No - 42) |
| 499 | 102507/2022 | 17.11.2022 | CONTC - | S.SAHO | C.O. | COURT | Order Dtd. 2022-11-15 | | | (Seat |

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| 6 | 2 | | 2568/ 2022 | | | NO. 3 OLD | | | | t No - 42) |
| 4 9 7 | 10250 8/202 2 | 17.11. 2022 | CONTC - 2644/ 2022 | D.BISW AL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 42) |
| 4 9 8 | 10250 9/202 2 | 17.11. 2022 | TRP (C) - 10/20 22 | B. P. TANGA | C.O . | COUR T NO. 24 | Order Dtd. 2022-11-14 | | | (S ea t No - 42) |
| 4 9 9 | 10251 0/202 2 | 17.11. 2022 | CONTC - 2646/ 2022 | D.BISW AL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 42) |
| 5 0 0 | 10251 1/202 2 | 17.11. 2022 | TRP (C) - 397/2 022 | B. P. MISHRA | C.O . | COUR T NO. 1 | Order Dtd. 2022-12-19 | | | (S ea t No - 42) |
| 5 0 1 | 10251 2/202 2 | 17.11. 2022 | MACA- 857/2 019 | B. B. ROUT | C.O . | DR (J) | Order Dtd. 2022-11-15 | | | (S ea t No - 42) |
| 5 0 2 | 10251 3/202 2 | 17.11. 2022 | CONTC - 2647/ 2022 | D.BISW AL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 42) |
| 5 0 3 | 10251 4/202 2 | 17.11. 2022 | WP (C) - 16269 /2007 | MOHAN BEHERA | GEN ERA L | | Order Dtd. 2022-02-17 | | | (S ea t No - 42) |

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| 504 | 102515/2022 | 17.11.2022 | MACA-716/2006 | P. K. LENKA | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | MISC. APPEAL SEC. | (Seat No - 5) |
| 505 | 102516/2022 | 17.11.2022 | MACA-1056/2018 | P. K. PARIDA | C.O. | COURT NO. 22 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 506 | 102517/2022 | 17.11.2022 | CONTC-6062/2022 | J.K.MI SHRA | C.O. | COURT NO. 22 | Order Dtd. 2022-11-16 | | | (Seat No - 5) |
| 507 | 102518/2022 | 17.11.2022 | MACA-1056/2018 | MOTILAL MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 508 | 102519/2022 | 17.11.2022 | MACA-333/2020 | S. K. SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2022-11-15 | | | (Seat No - 5) |
| 509 | 102520/2022 | 17.11.2022 | MACA-1184/2018 | BIKRAM BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 510 | 102521/2022 | 17.11.2022 | MACA-1118/2018 | P. K. LENKA | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 511 | 102522/2022 | 17.11.2022 | MACA-284/2022 | P. K. PARIDA | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No - 5) |
| 512 | 102523/2022 | 17.11.2022 | BLAPL-7695/2022 | M.R. ROUSTRAY | C.O. | COURT NO. 17 | Order Dtd. 2022-11-15 | | | (Seat No |

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| 513 | 102524/2022 | 17.11.2022 | MACA-284/2022 | P. K. PARIDA | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No - 5) |
| 514 | 102525/2022 | 17.11.2022 | FAO-239/2022 | K. K. NATH | C.O. | COURT NO. 23 | Order Dtd. 2023-01-05 | | MISC. APPEAL SEC. | (Seat No - 5) |
| 515 | 102526/2022 | 17.11.2022 | FAO-179/2022 | TAPAN KUMAR NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No - 5) |
| 516 | 102527/2022 | 17.11.2022 | FAO-179/2022 | S. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No - 5) |
| 517 | 102528/2022 | 17.11.2022 | FAO-388/2022 | M. N. MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No - 5) |
| 518 | 102529/2022 | 17.11.2022 | FAO-388/2022 | S. K. SINGH | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No - 5) |
| 519 | 102530/2022 | 17.11.2022 | TRP (C)-414/2022 | PARTHA SARATHI DAS | C.O. | COURT NO. 1 | Order Dtd. 2022-12-19 | | | (Seat No - 5) |
| 520 | 102531/2022 | 17.11.2022 | TRP (C)-421/2022 | BISWAJIT SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2022-12-19 | | | (Seat No - 5) |
| 521 | 102532/2022 | 17.11.2022 | TRP (C)-430/2 | B. P. MISHRA | C.O. | COURT NO. | Order Dtd. 2022-12-19 | | | (Seat |

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| 522 | 102533/2022 | 17.11.2022 | TRP(C)-383/2022 | KSHITISH | C.O. | COURT NO. 1 | Order Dtd. 2022-12-19 | | | (Seat No-5) |
| 523 | 102534/2022 | 17.11.2022 | TRP(C)-340/2022 | SAPAN KUMAR LENKA | C.O. | COURT NO. 1 | Order Dtd. 2022-12-19 | | | (Seat No-5) |
| 524 | 102535/2022 | 17.11.2022 | WPC(O APPC)-61/2017 | P. K. JENA | C.O. | COURT NO. 1 | Order Dtd. 2022-11-16 | | | (Seat No-5) |
| 525 | 102536/2022 | 17.11.2022 | WPC(O APPC)-62/2017 | P. K. JENA | C.O. | COURT NO. 1 | Order Dtd. 2022-11-16 | | | (Seat No-5) |
| 526 | 102537/2022 | 17.11.2022 | MACA-264/2022 | B. N. SAMANT RAY | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No-5) |
| 527 | 102538/2022 | 17.11.2022 | MACA-264/2022 | S. K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No-5) |
| 528 | 102539/2022 | 17.11.2022 | MACA-296/2022 | S.K.SA HOO | C.O. | COURT NO. 1 | Order Dtd. 2022-11-15 | | | (Seat No-5) |
| 529 | 102540/2022 | 17.11.2022 | MACA-982/2019 | S. K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-11-15 | | | (Seat No-5) |
| 53 | 102541/2022 | 17.11.2022 | MACA-982/2 | M/S.K. C.NAYA | C.O. | COURT | Order Dtd. 2022-11-15 | | | (Seat No-5) |

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| 0 | 2 | | 019 | K | | NO. 23 | | | | t No - 5) |
| 5 3 1 | 10254 2/202 2 | 17.11. 2022 | MACA- 249/2 022 | S. K. SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-15 | | | (S ea t No - 5) |
| 5 3 2 | 10254 3/202 2 | 17.11. 2022 | MACA- 296/2 022 | R.DAS | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-15 | | | (S ea t No - 5) |
| 5 3 3 | 10254 4/202 2 | 17.11. 2022 | MACA- 580/2 006 | S. K. SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022-09-14 | | | (S ea t No - 5) |
| 5 3 4 | 10254 5/202 2 | 17.11. 2022 | MACA- 138/2 022 | S.SWAI N | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-15 | | | (S ea t No - 5) |
| 5 3 5 | 10254 6/202 2 | 17.11. 2022 | CRLMC - 410/2 020 | M. R. BARIK | C.O . | COUR T NO. 24 | Order Dtd. 2022-12-13 | | CRIMI NAL MISC- 3 (CRL .MIS) | (S ea t No - 3) |
| 5 3 6 | 10254 7/202 2 | 17.11. 2022 | CRLMC - 3269/ 2022 | H. K. PATRA | C.O . | COUR T NO. 12 | Order Dtd. 2022-11-14 | | | (S ea t No - 3) |
| 5 3 7 | 10254 8/202 2 | 17.11. 2022 | MACA- 138/2 022 | S.SWAI N | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-15 | | | (S ea t No - 3) |
| 5 3 8 | 10254 9/202 2 | 17.11. 2022 | MACA- 171/2 012 | P.K.LE NKA | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-15 | | | (S ea t No - 3) |
| 5 | 10255 | 17.11. | CRLMC | ASHISH | C.O | COUR | Order Dtd. 2022-11-28 | | CRIMI | (S |

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| 39 | 0/2022 | 2022 | -2717/2022 | KUMAR NAYAK | . | T NO. 12 | | | NAL MISC-3 (CRL.MIS) | eat No - 2) |
| 540 | 102551/2022 | 17.11.2022 | MACA-171/2012 | C.R.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-11-15 | | | (Seat No - 2) |
| 541 | 102552/2022 | 17.11.2022 | CRLMC - 2265/2022 | ASHISH KUMAR NAYAK | C.O. | COURT NO. 12 | Order Dtd. 2022-11-14 | | | (Seat No - 2) |
| 542 | 102553/2022 | 17.11.2022 | CRLMC - 341/2022 | ASHUTOSH MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2022-11-14 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 2) |
| 543 | 102554/2022 | 17.11.2022 | MACA-171/2012 | P.K.PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2022-11-15 | | | (Seat No - 2) |
| 544 | 102555/2022 | 17.11.2022 | CRLMC - 1137/2022 | DILLIP SAMAL | C.O. | COURT NO. 12 | Order Dtd. 2022-11-14 | | | (Seat No - 2) |
| 545 | 102556/2022 | 17.11.2022 | CONTC - 5519/2022 | S.K.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-16 | | | (Seat No - 2) |
| 546 | 102557/2022 | 17.11.2022 | CRLMC - 2866/2022 | SAMIR BARIK | C.O. | COURT NO. 12 | Order Dtd. 2022-12-06 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 5) |
| 547 | 102558/2022 | 17.11.2022 | CRLMC - 2867/2022 | SAMIR BARIK | C.O. | COURT NO. 12 | Order Dtd. 2022-12-06 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 5) |

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| 548 | 102559/2022 | 17.11.2022 | CRLMC - 2950/2022 | B. DAS | C.O. | COURT NO. 12 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 549 | 102560/2022 | 17.11.2022 | CRLMC - 3227/2022 | ASHOK KUMAR SARANGI | C.O. | COURT NO. 12 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 550 | 102561/2022 | 17.11.2022 | CRLMC - 1739/2020 | K. SAHOO | C.O. | COURT NO. 24 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 551 | 102562/2022 | 17.11.2022 | CRLMC - 2682/2022 | S. K. MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2022-11-14 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 1) |
| 552 | 102563/2022 | 17.11.2022 | CRLMC - 1437/2020 | PRADEEP KUMAR MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2022-12-13 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 5) |
| 553 | 102564/2022 | 17.11.2022 | CRLMC - 2934/2021 | ARUN KUMAR JATI | C.O. | COURT NO. 12 | Order Dtd. 2022-12-15 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 5) |
| 554 | 102565/2022 | 17.11.2022 | CRLMC - 2580/2022 | B. R. MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2022-12-08 | | CRIMINAL MISC-3 (CRL.MIS) | (Seat No - 3) |
| 555 | 102566/2022 | 17.11.2022 | WP (C) - 24273/2022 | P.K. LENKA | C.O. | COURT NO. 3 | Order Dtd. 2022-11-15 | | | (Seat No - 3) |
| 556 | 102567/2022 | 17.11.2022 | CONTC - 6061/2022 | J.K.MI SHRA | C.O. | COURT NO. 3 | Order Dtd. 2022-11-16 | | | (Seat No -) |

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| 557 | 102568/2022 | 17.11.2022 | CONTC - 6060/2022 | J.K.MI SHRA | C.O . | COURT NO. 3 | Order Dtd. 2022-11-16 | | | (Seat No - 3) |
| 558 | 102569/2022 | 17.11.2022 | ABLAP L- 4828/2022 | HAREKRUSHNA DASH | C.O . | COURT NO. 2 OLD | Order Dtd. 2022-10-11 | | | (Seat No - 3) |
| 559 | 102570/2022 | 17.11.2022 | ABLAP L- 8208/2022 | B. DAS | C.O . | COURT NO. 2 OLD | Order Dtd. 2022-08-11 | | | (Seat No - 3) |
| 560 | 102571/2022 | 17.11.2022 | WP (C) - 29883/2022 | PRASANTA KUMAR PATRI | C.O . | COURT NO. 20 | Order Dtd. 2022-11-15 | | | (Seat No - 3) |
| 561 | 102572/2022 | 17.11.2022 | MSA- 5/2013 | P. K. MISHRA | C.O . | COURT NO. 1 | Order Dtd. 2022-11-15 | | MISC. APPEAL SEC. | (Seat No - 5) |
| 562 | 102573/2022 | 17.11.2022 | WP (C) - 23010/2016 | RAJAT DAS | C.O . | COURT NO. 1 | Order Dtd. 2022-11-15 | | | (Seat No - 5) |
| 563 | 102574/2022 | 17.11.2022 | TRP (C) - 239/2022 | ACHYUT ANANDA PATTNAIK | C.O . | COURT NO. 8 | Order Dtd. 2022-11-16 | | | (Seat No - 5) |
| 564 | 102575/2022 | 17.11.2022 | TRP (C) - 138/2022 | PRASANJIT BEHERA | C.O . | COURT NO. 24 | Order Dtd. 2022-11-15 | | | (Seat No - 5) |
| 565 | 102576/2022 | 17.11.2022 | TRP (C) - 336/2022 | SUJIT SAHOO | C.O . | COURT NO. 8 | Order Dtd. 2022-11-16 | | | (Seat No - 5) |

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| 5 6 6 | 10257 7/202 2 | 17.11. 2022 | CONTC - 3358/ 2022 | M/S. JI TINDER KUMAR MISHRA (1) | C.O . | COUR T NO. 8 | Order Dtd. 2022-11-16 | | | (S ea t No - 5) |
| 5 6 7 | 10257 8/202 2 | 17.11. 2022 | WP (C) - 24338 /2014 | K.P. NANDA | C.O . | COUR T NO. 17 | Order Dtd. 2022-11-15 | | | (S ea t No - 5) |
| 5 6 8 | 10257 9/202 2 | 17.11. 2022 | CONTC - 3357/ 2022 | M/S. JI TINDER KUMAR MISHRA (1) | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 5) |
| 5 6 9 | 10258 0/202 2 | 17.11. 2022 | WP (C) - 14411 /2022 | A.K. JATI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 5) |
| 5 7 0 | 10258 1/202 2 | 17.11. 2022 | CONTC - 1303/ 2022 | PRAVAT BEHERA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-11 | | | (S ea t No - 5) |
| 5 7 1 | 10258 2/202 2 | 17.11. 2022 | WP (C) - 14794 /2022 | S.K. BEHERA | C.O . | COUR T NO. 11 | Order Dtd. 2022-11-16 | | | (S ea t No - 5) |
| 5 7 2 | 10258 3/202 2 | 17.11. 2022 | WP (C) - 29024 /2022 | DEBEND RA BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 5) |
| 5 7 3 | 10258 4/202 2 | 17.11. 2022 | CONTC - 2511/ 2022 | BANABI HARI RAY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 5) |
| 5 7 4 | 10258 5/202 2 | 17.11. 2022 | WP (C) - 30220 | JIBAN JYOTI PRADHA | C.O . | COUR T NO. | Order Dtd. 2022-11-16 | | | (S ea t |

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| 5 7 5 | 10258 6/202 2 | 17.11. 2022 | CONTC - 2567/ 2022 | SWAPNA SAHOO | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 5) |
| 5 7 6 | 10258 7/202 2 | 17.11. 2022 | CONTC - 3334/ 2022 | M/S.TU SAR KANTA NAYAK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | | (S ea t No - 5) |
| 5 7 7 | 10258 8/202 2 | 17.11. 2022 | CONTC - 410/2 022 | R. K. BARIK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | CONTE MPT | (S ea t No - 1) |
| 5 7 8 | 10258 9/202 2 | 17.11. 2022 | WP (C) - 18603 /2022 | D.K. PANDA | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-16 | | | (S ea t No - 1) |
| 5 7 9 | 10259 0/202 2 | 17.11. 2022 | CONTC - 410/2 022 | M. M. NAYAK | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-11-16 | | CONTE MPT | (S ea t No - 1) |
| 5 8 0 | 10259 1/202 2 | 17.11. 2022 | WP (C) - 23547 /2022 | A.K. PANDA | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-09 | | | (S ea t No - 1) |
| 5 8 1 | 10259 2/202 2 | 17.11. 2022 | WP (C) - 30131 /2022 | BIKRAM SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 1) |
| 5 8 2 | 10259 3/202 2 | 17.11. 2022 | WP (C) - 29927 /2022 | M.R. ROUTRA Y | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 1) |
| 5 8 | 10259 4/202 | 17.11. 2022 | ABLAP L- | A. KALASH | C.O . | COUR T | Order Dtd. 2022-11-15 | | | (S ea |

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| 3 | 2 | | 11052 /2022 | | | NO. 2 OLD | | | | t No - 1) |
| 5 8 4 | 10259 5/202 2 | 17.11. 2022 | WP (C) - 30008 /2022 | P. K. SWAIN | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 1) |
| 5 8 5 | 10259 6/202 2 | 17.11. 2022 | WP (C) - 30326 /2022 | P. K. MISHRA | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 1) |
| 5 8 6 | 10259 7/202 2 | 17.11. 2022 | ABLAP L- 11384 /2022 | B.N. MOHAPA TRA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 1) |
| 5 8 7 | 10259 8/202 2 | 17.11. 2022 | WP (C) - 30427 /2022 | S. MOHARA NA | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 1) |
| 5 8 8 | 10259 9/202 2 | 17.11. 2022 | ABLAP L- 11550 /2022 | R.K. BARIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-11-15 | | | (S ea t No - 1) |
| 5 8 9 | 10260 0/202 2 | 17.11. 2022 | WP (C) - 30383 /2022 | B. K. DAS | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 1) |
| 5 9 0 | 10260 1/202 2 | 17.11. 2022 | WPC (O AC) - 505/2 019 | R DAS | GEN ERA L | | Order Dtd. 2022-09-30 | | | (S ea t No - 1) |
| 5 9 1 | 10260 2/202 2 | 17.11. 2022 | WP (C) - 26418 /2022 | SURESH CH. SUNDAR A | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 1) |
| 5 | 10260 | 17.11. | WP (C) | P. K. | C.O | COUR | Order Dtd. 2022-11-16 | | WRIT | (S |

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| 92 | 3/2022 | 2022 | - 1209/ 2002 | DAS | . | T NO. 22 | | | BRANC H-7 | ea t No - 5) |
| 593 | 10260 4/2022 | 17.11. 2022 | OJC- 956/2 001 | R. M. NAYAK | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-16 | | | (S ea t No - 5) |
| 594 | 10260 5/2022 | 17.11. 2022 | WP (C) - 15375 /2019 | M. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 5) |
| 595 | 10260 6/2022 | 17.11. 2022 | WP (C) - 15369 /2019 | M. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 5) |
| 596 | 10260 7/2022 | 17.11. 2022 | WP (C) - 15366 /2019 | M. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 5) |
| 597 | 10260 8/2022 | 17.11. 2022 | WP (C) - 15339 /2019 | M. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 5) |
| 598 | 10260 9/2022 | 17.11. 2022 | WP (C) - 15380 /2019 | M. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 5) |
| 599 | 10261 0/2022 | 17.11. 2022 | WPC (O AC) - 511/2 019 | R DAS | GEN ERA L | | Order Dtd. 2022-09-30 | | | (S ea t No - 5) |
| 600 | 10261 1/2022 | 17.11. 2022 | WP (C) - 15378 /2019 | M. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 5) |

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| 601 | 102612/2022 | 17.11.2022 | WP (C) - 15373/2019 | M. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 602 | 102613/2022 | 17.11.2022 | WPC (OAC) - 514/2019 | R DAS | GENERAL | | Order Dtd. 2022-09-30 | | | (Seat No - 5) |
| 603 | 102614/2022 | 17.11.2022 | WP (C) - 15385/2019 | M. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 604 | 102615/2022 | 17.11.2022 | WPC (OAC) - 522/2019 | R DAS | GENERAL | | Order Dtd. 2022-09-30 | | | (Seat No - 5) |
| 605 | 102616/2022 | 17.11.2022 | WP (C) - 15384/2019 | M. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 606 | 102617/2022 | 17.11.2022 | WPC (OAC) - 508/2019 | R DAS | GENERAL | | Order Dtd. 2022-09-30 | | | (Seat No - 5) |
| 607 | 102618/2022 | 17.11.2022 | WP (C) - 15381/2019 | M. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-11-14 | | | (Seat No - 5) |
| 608 | 102619/2022 | 17.11.2022 | OJC- 7155/1997 | R K MUDULI | GENERAL | | Order Dtd. 2006-01-30 | | WRIT BRANCH-6 | (Seat No - 16) |
| 609 | 102620/2022 | 17.11.2022 | WP (C) - 18674/2019 | M. NAYAK | C.O. | DR (J) | Order Dtd. 2022-11-14 | | | (Seat No - 5) |

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| | | | | | | | | | | - 16) |
| 6 1 0 | 10262 1/202 2 | 17.11. 2022 | WP (C) - 18673 /2019 | M. NAYAK | C.O . | DR (J) | Order Dtd. 2022-11-14 | | | (S ea t No - 16) |
| 6 1 1 | 10262 2/202 2 | 17.11. 2022 | WP (C) - 18664 /2019 | M. NAYAK | C.O . | DR (J) | Order Dtd. 2022-11-14 | | | (S ea t No - 16) |
| 6 1 2 | 10262 3/202 2 | 17.11. 2022 | WP (C) - 18659 /2019 | M. NAYAK | C.O . | DR (J) | Order Dtd. 2022-11-14 | | | (S ea t No - 16) |
| 6 1 3 | 10262 4/202 2 | 17.11. 2022 | WP (C) - 18709 /2019 | M. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 16) |
| 6 1 4 | 10262 5/202 2 | 17.11. 2022 | MATA- 89/20 19 | C R SWAIN | GEN ERA L | | Judgement Dtd. 2022- 11-01Decree, | | | (S ea t No - 16) |
| 6 1 5 | 10262 6/202 2 | 17.11. 2022 | WP (C) - 18706 /2019 | M. NAYAK | C.O . | COUR T NO. 1 | Order Dtd. 2022-11-14 | | | (S ea t No - 16) |
| 6 1 6 | 10262 7/202 2 | 17.11. 2022 | RSA- 293/2 007 | R DAS | GEN ERA L | | Order Dtd. 2016-07-01 | | SECON D APPEA L | (S ea t No - 6) |
| 6 1 | 10262 8/202 | 17.11. 2022 | WP (C) - | M. NAYAK | C.O . | COUR T | Order Dtd. 2022-11-14 | | | (S ea |

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| 7 | 2 | | 18703 /2019 | | | NO. 1 | | | | t No - 6) |
| 6 1 8 | 10262 9/202 2 | 17.11. 2022 | WP (C) - 18678 /2019 | M. NAYAK | C.O . | DR (J) | Order Dtd. 2022-11-14 | | | (S ea t No - 6) |
| 6 1 9 | 10263 0/202 2 | 17.11. 2022 | WP (C) - 18675 /2019 | M. NAYAK | C.O . | DR (J) | Order Dtd. 2022-11-14 | | | (S ea t No - 6) |
| 6 2 0 | 10263 1/202 2 | 17.11. 2022 | FAO- 231/2 017 | S K SAHOO | GEN ERA L | | Order Dtd. 2022-06-28 | | | (S ea t No - 6) |
| 6 2 1 | 10263 2/202 2 | 17.11. 2022 | BLAPL - 22303 /2014 | G S SAMAL | GEN ERA L | | Order Dtd. 2015-03-24 | | CRIMI NAL MISC- 1 (BAI L-1) | (S ea t No - 2) |
| 6 2 2 | 10263 3/202 2 | 17.11. 2022 | ABLAP L- 15835 /2020 | G R PATRA | GEN ERA L | | Order Dtd. 2022-10-26 | | | (S ea t No - 2) |
| 6 2 3 | 10263 4/202 2 | 17.11. 2022 | ABLAP L- 8531/ 2019 | P K DAS | GEN ERA L | | Order Dtd. 2021-08-02 | | | (S ea t No - 2) |
| 6 2 4 | 10263 5/202 2 | 17.11. 2022 | WA- 369/2 012 | T BAG | GEN ERA L | | Order Dtd. 2022-11-16 | | | (S ea t No - 2) |
| 6 2 5 | 10263 6/202 2 | 17.11. 2022 | WA- 370/2 012 | T BAG | GEN ERA L | | Order Dtd. 2022-11-16 | | | (S ea t No - 2) |
| 6 | 10263 | 17.11. | WA- | G R | GEN | | Order Dtd. 2013-01- | | M.J.C | (S |

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| 26 | 7/2022 | 2022 | 5/2007 | PATRA | ERA L | | 09Appealmemo,Annexure , | | . | ea t No - 1) |
| 627 | 102638/2022 | 17.11.2022 | WPC (O AC) - 3397/ 2016 | MALAYA KUMAR RAY | GEN ERA L | | Order Dtd. 2022-08-24 | | | (S ea t No - 1) |
| 628 | 102639/2022 | 17.11.2022 | WPC (O AC) - 516/2 019 | R DAS | GEN ERA L | | Order Dtd. 2022-09-30 | | | (S ea t No - 1) |
| 629 | 102640/2022 | 17.11.2022 | WPC (O AC) - 517/2 019 | R DAS | GEN ERA L | | Order Dtd. 2022-09-30 | | | (S ea t No - 1) |
| 630 | 102641/2022 | 17.11.2022 | WPC (O AC) - 518/2 019 | R DAS | GEN ERA L | | Order Dtd. 2022-09-30 | | | (S ea t No - 1) |
| 631 | 102642/2022 | 17.11.2022 | WPC (O AC) - 510/2 019 | R DAS | GEN ERA L | | Order Dtd. 2022-09-30 | | | (S ea t No - 1) |
| 632 | 102643/2022 | 17.11.2022 | WPC (O AC) - 792/2 019 | R DAS | GEN ERA L | | Order Dtd. 2022-09-30 | | | (S ea t No - 1) |
| 633 | 102644/2022 | 17.11.2022 | WP (C) - 16938 /2022 | K C NAYAK | GEN ERA L | | Order Dtd. 2022-09-29 | | | (S ea t No - 1) |
| 634 | 102645/2022 | 17.11.2022 | WP (C) - 14062 /2022 | J K CHHOTR AY | GEN ERA L | | Order Dtd. 2022-06-02 | | | (S ea t No - 1) |

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| 635 | 102646/2022 | 17.11.2022 | WP (C) - 17511/2014 | P K BEHERA | GENERAL | | Order Dtd. 2016-09-19 Petition, Annexure, | | WRIT BRANCH-8 | (Seat No - 41) |
| 636 | 102647/2022 | 17.11.2022 | WP (C) - 12976/2014 | G S SAMAL | GENERAL | | Petition Plaint, | | WRIT BRANCH-2 | (Seat No - 7) |
| 637 | 102648/2022 | 17.11.2022 | WP (C) - 12464/2010 | J ROUT | GENERAL | | Order Dtd. 2011-03-08 | | WRIT BRANCH-4 | (Seat No - 46) |
| 638 | 102649/2022 | 17.11.2022 | CONTC - 401/2012 | J ROUT | GENERAL | | Order Dtd. 2014-03-20 | | CONTE MPT | (Seat No - 3) |
| 639 | 102650/2022 | 17.11.2022 | WP (C) - 5652/2003 | K N SAHOO | GENERAL | | Petition Annexure, Counter, Rejoinder, Entire Order, Affidavit, | | WRIT BRANCH-3 | (Seat No - 13) |
| 640 | 102651/2022 | 17.11.2022 | BLAPL - 9686/2022 | B N SAHOO | C.O. | COURT NO. 17 | | | | (Seat No - 13) |
| 641 | 102652/2022 | 17.11.2022 | ABLAPL - 12905/2022 | S J MAHANTY | C.O. | COURT NO. 5 | | | | (Seat No - 13) |
| 642 | 102653/2022 | 17.11.2022 | ABLAPL - 13166/2022 | R K SARINGI | C.O. | COURT NO. 5 | | | | (Seat No - 13) |

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| 6 4 3 | 10265 4/202 2 | 17.11. 2022 | BLAPL - 3984/ 2022 | DILLIP SAMAL | C.O . | COUR T NO. 5 | | | | (S ea t No - 13) |
| 6 4 4 | 10265 5/202 2 | 17.11. 2022 | WP (C) - 29328 /2022 | SIBA PRASAD SAHOO | C.O . | COUR T NO. 4 | | | | (S ea t No - 13) |
| 6 4 5 | 10265 6/202 2 | 17.11. 2022 | WP (C) - 5704/ 2016 | S K BISWL | C.O . | COUR T NO. 4 | | | | (S ea t No - 13) |
| 6 4 6 | 10265 7/202 2 | 17.11. 2022 | ABLAP L- 15306 /2021 | R. DAS | C.O . | COUR T NO. 7 | | | | (S ea t No - 13) |
| 6 4 7 | 10265 8/202 2 | 17.11. 2022 | WP (C) - 1418/ 2022 | M M PANRA | C.O . | CHIE F JUST ICE' S COUR T | | | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 11 0) |
| 6 4 8 | 10265 9/202 2 | 17.11. 2022 | WP (C) - 36642 /2021 | Y.DAS | C.O . | COUR T NO. 3 | Order Dtd. 2022-11-15 | | | (S ea t No - 11 0) |
| 6 4 9 | 10266 0/202 2 | 17.11. 2022 | CONTC - 6972/ 2021 | M.R.RO UTRAY | C.O . | COUR T NO. 3 | Order Dtd. 2022-11-15 | | | (S ea t No - 11 0) |
| 6 5 0 | 10266 1/202 2 | 17.11. 2022 | CONTC - 6022/ 2022 | ANAM KUMAR BAUG | C.O . | COUR T NO. | | | | (S ea t No - 11 0) |

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| 6 5 1 | 10266 2/202 2 | 17.11. 2022 | CONTC - 6855/ 2021 | S.K.MO HANTY | C.O . | COUR T NO. 3 | Order Dtd. 2022-11-15 | | (S ea t No - 11 0) |
| 6 5 2 | 10266 3/202 2 | 17.11. 2022 | CONTC - 7334/ 2021 | S.D.BI SWAL | C.O . | COUR T NO. 22 | Order Dtd. 2022-11-15 | | (S ea t No - 11 0) |
| 6 5 3 | 10266 4/202 2 | 17.11. 2022 | WP (C) - 21419 /2017 | N.C.SI NHA | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-16 | | (S ea t No - 11 0) |
| 6 5 4 | 10266 5/202 2 | 17.11. 2022 | WP (C) - 21419 /2017 | P.C.AC HARYA | C.O . | COUR T NO. 20 | Order Dtd. 2022-11-16 | | (S ea t No - 11 0) |
| 6 5 5 | 10266 6/202 2 | 17.11. 2022 | ABLAP L- 14349 /2022 | M.N.MO HANTY | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | (S ea t No - 11 0) |
| 6 5 6 | 10266 7/202 2 | 17.11. 2022 | ABLAP L- 14342 /2022 | J.BEHE RA | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | (S ea t No - 11 0) |
| 6 5 7 | 10266 8/202 2 | 17.11. 2022 | ABLAP L- 14341 /2022 | S.K.MO HANTY | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | (S ea t No - 11 0) |

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| 6 5 8 | 10266 9/202 2 | 17.11. 2022 | ABLAP L- 14340 /2022 | T.SAHO O | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 5 9 | 10267 0/202 2 | 17.11. 2022 | ABLAP L- 14338 /2022 | J.BEHE RA | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 6 0 | 10267 1/202 2 | 17.11. 2022 | ABLAP L- 14337 /2022 | B.SING H | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 6 1 | 10267 2/202 2 | 17.11. 2022 | ABLAP L- 14336 /2022 | D.K.JE NA | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 6 2 | 10267 3/202 2 | 17.11. 2022 | ABLAP L- 14333 /2022 | N.SAHO O | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 6 3 | 10267 4/202 2 | 17.11. 2022 | ABLAP L- 14332 /2022 | R.K.BA RIK | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 6 4 | 10267 5/202 2 | 17.11. 2022 | ABLAP L- 14328 /2022 | A.K.MO HANTY | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 6 5 | 10267 6/202 2 | 17.11. 2022 | ABLAP L- 14325 /2022 | A.KALA SH | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No |

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| 6 6 6 | 10267 7/202 2 | 17.11. 2022 | ABLAP L- 14324 /2022 | B.K.DA LAI | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 6 7 | 10267 8/202 2 | 17.11. 2022 | ABLAP L- 14322 /2022 | M.K.SW AIN | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 6 8 | 10267 9/202 2 | 17.11. 2022 | ABLAP L- 14321 /2022 | B.BEHE RA | C.O . | COUR T NO. 2 | Order Dtd. 2022-11-16 | | | (S ea t No - 11 0) |
| 6 6 9 | 10268 0/202 2 | 17.11. 2022 | WP (C) - 2639/ 2013 | BANAMA LI HOTA | GEN ERA L | | Order Dtd. 2020-03-04 | | | (S ea t No - 11 0) |
| 6 7 0 | 10268 1/202 2 | 17.11. 2022 | WP (C) - 31046 /2022 | J P KAR | GEN ERA L | | Order Dtd. 2022-11-17 | | WRIT BRANC H (DIVI SION BENCH -1) | (S ea t No - 10 6) |
| 6 7 1 | 10268 2/202 2 | 17.11. 2022 | TRP (C))- 452/2 019 | S. SAHOO | C.O . | COUR T NO. 7 | Order Dtd. 2022-11-09 | | M.J.C . | (S ea t No - 1) |
| 6 7 2 | 10268 3/202 2 | 17.11. 2022 | BLAPL - 11430 /2022 | R K ROUT | C.O . | COUR T NO. 23 | Order Dtd. 2022-11-17 | | | (S ea t No - 1) |

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